

ORISSA HIGH COURT

FILING REPORT AS ON :07/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/45802/2025	SUNIL KUMAR NARANG VS M/S. HOMEBASE ESTATES PVT. LTD.,KHURDA	SANDIPAN MISHRA VS M/S. HOMEBASE ESTATES PVT. LTD.,KHURDA	// () //	
2	D-BLAPL/34215/2025	BISHAL KUMAR NUNIA @ NONIA VS STATE OF ODISHA	OM PRAKASH SARAN VS STATE OF ODISHA	DHENKANAL TOWN /230 /2025 () //	AOR20220000371C202500175
3	D-BLAPL/34216/2025	SADAM MIR VS STATE OF ODISHA	SARADA PRASAD DASH VS STATE OF ODISHA	MANGALA BAG /141 /2025 () //	
4	D-BLAPL/34218/2025	BHARATI PATRA VS STATE OF ODISHA	BASANTA KUMAR NAYAK VS STATE OF ODISHA	KULIANA /136 /2025 () //	
5	D-BLAPL/34222/2025	DANIA @ MANORANJAN BASANTIA VS STATE OF ODISHA	DEEPAK KU SAHOO VS STATE OF ODISHA	MARSHAGHAI /69 /2017 () //	
6	D-BLAPL/34225/2025	KANHA SAMAL VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS STATE OF ODISHA	CHODWAR /601 /2025 () //	
7	D-BLAPL/34228/2025	SHYAM SUNDAR PARIDA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS STATE OF ODISHA	MAHANGA /312 /2025 () //	
8	D-BLAPL/34230/2025	ANKIT KAHAR VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS STATE OF ODISHA	SONEPUR /240 /2025 () //	
9	D-BLAPL/34232/2025	ISAHAK MALLICK VS STATE OF ODISHA	AJAYA KUMAR JENA VS STATE OF ODISHA	//0 () //	
10	D-BLAPL/34236/2025	SAROJ @ SONAM MALIK VS STATE OF ODISHA	USHARANI PATI VS STATE OF ODISHA	BANKI /81 /2025 () //	
11	D-BLAPL/34243/2025	ARBAZ @ ARBAAZ KHAN VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS STATE OF ODISHA	//0 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :07/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
12	D-BLAPL/34245/2025 BLAPL/11643/2025	BABU DALAI VS STATE OF ODISHA	SUJIT KUMAR PATNAIK VS	// A.D.J.,BERHAMPUR(Ganjam) 2(A)CC/0000067/2025	
13	D-BLAPL/34247/2025	BIKASH BAG VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	JONK /156 /2025 () //	
14	D-BLAPL/34248/2025	SANU @ SHIBA PRASAD DASH VS STATE OF ODISHA	GOREKHANATH DAS VS	SPECIAL CRIME UNIT /8 /2025 () //	
15	D-BLAPL/34249/2025	KARTIKESWAR MEHER VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BADABAZAR /234 /2025 () //	
16	D-BLAPL/34250/2025	CHINU @ RAJIB PATNAIK VS STATE OF ODISHA	TRILOCHAN NANDA VS	BOLANGIR TOWN /264 /2025 () //	
17	D-BLAPL/34251/2025	RAJA @ RAJENDRA KUMAR SAHU @ SAHOO VS STATE OF ODISHA	GOREKHANATH DAS VS	SPECIAL CRIME UNIT /8 /2025 () //	
18	D-BLAPL/34252/2025	NAMITA RATH @ NAMITA RATHA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR /531 /2024 () //	
19	D-BLAPL/34253/2025	S.SHANKAR DORA @ S.SANKAR DORA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BADABAZAR /234 /2025 () //	
20	D-BLAPL/34257/2025	BABLU SATAPATHY @ BABUL SATAPATHY @ BABUL SATAPATHY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BARGARH SADAR /282 /2025 () //	
21	D-BLAPL/34259/2025	GANESH RENGALI VS STATE OF ODISHA	MANGU NANDY VS	MALKANGIRI /529 /2023 () //	
22	D-BLAPL/34266/2025	RANJIT @ JATIA MOHANTA VS STATE OF ODISHA	BIRENDRA KUMAR PARDHI VS	THAKURMUNDA /123 /2024 () //	
23	D-BLAPL/34269/2025	SAMBIT BEHERA @ BABU	AMULYA RATNA PANDA	PHULBANI SADAR /148 /2025	

ORISSA HIGH COURT

FILING REPORT AS ON :07/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/34273/2025	RINKU SARMILA @ SAMARLIA	ARIJEET MISHRA	JEYPORE TOWN /228 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/34277/2025	BHAGBAN MUDULI	ARIJEET MISHRA	JEYPORE TOWN /228 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/34278/2025	RUPESH NAG	PANCHANAN PANIGRAHI	B.SINGHPUR /15 /2025	AOD2025000009C202500051
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/34282/2025	MANOJ KUMAR NAYAK	ARIJEET MISHRA	JEYPORE SADAR /183 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/34285/2025	SIBENDRA HANTAL @ SIBINDRA HANTAL	SANGRAM KESHARI ROUT	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/34287/2025	TUFAN MAHANANDIA	SURESH KUMAR JENA	RAJGANGPUR /503 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/34293/2025	RAJA @ OM SWAIN	BIKAS SWAIN	BOLANGIR SADAR /291 /2025	AOR20220004214C202500005
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/34294/2025	CHANDAN JENA	MANAS KUMAR CHAND	BALUGAON P.S. /318 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/34298/2025	MOHAMED ASIF	PRATIK NAYAK	KHANDAGIRI P.S. /584 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/34299/2025	RAJA @ RAJENDRA DAKUA	JAJATI KESHARI KHUNTIA	BERHAMPUR /112 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/34300/2025	SABITH KOVILAKAM SADANANDAN	PRATIK NAYAK	KHANDAGIRI P.S. /584 /2025	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :07/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
35	D-BLAPL/34302/2025	STATE OF ODISHA LIPU @ RASMI RANJAN SUNDARAY VS	SUBASH CHANDRA PUSPALAKA VS	// KHURDA SADAR /69 /2012 ()	
36	D-BLAPL/34303/2025	STATE OF ODISHA PAPU SINGH VS	ANUGRAHA NARAYAN SAMANTRAY VS	// JAGATSINGPUR /209 /2025 ()	
37	D-BLAPL/34306/2025	STATE OF ODISHA HARI PRASAD SETH VS	SUSANTA KUMAR SAHU VS	// BARGARH SADAR /282 /2025 ()	
38	D-BLAPL/34310/2025	STATE OF ODISHA SATYA KANTA SINGH VS	PABITRA KUMAR NAYAK VS	// KUCHINDA /175 /2025 ()	
39	D-BLAPL/34311/2025	STATE OF ODISHA SUDAM PADHAN VS	SARAT KUMAR JENA VS	// BARGARH RURAL /202 /2025 ()	
40	D-BLAPL/34317/2025	STATE OF ODISHA ROHIT PRADHAN VS	PRASANTA KISHORE RAY VS	// BURLA /417 /2023 ()	
41	D-BLAPL/34318/2025	STATE OF ODISHA ISMAILA DIGAL @ ISMAIL DIGAL VS	SATYAJIT MOHAPATRA (2) VS	// / /0 ()	
42	D-BLAPL/34319/2025	STATE OF ODISHA JITU @ JITENDRA BEHERA VS	DEEPAK KU SAHOO VS	// MARSHAGHAI /323 /2025 ()	
43	D-BLAPL/34320/2025	STATE OF ODISHA SRIKANTA BEHERA @ SRIKANTA KUMAR BEHERA VS	SUSANTA KUMAR SAHU VS	// ATTABIRA /371 /2025 ()	
44	D-BLAPL/34323/2025	STATE OF ODISHA CHANDAN NAIK VS	BIKASH CHANDRA PARIJA VS	// / /0 ()	
45	D-BLAPL/34330/2025	STATE OF ODISHA NAGRAJ @ MAHAKI BISWAL VS STATE OF ODISHA	SRITAM KUMAR NAYAK VS	// GAISILET /156 /2025 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :07/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
46	D-BLAPL/34331/2025	SHAFAI AHAMAD VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	HATIBARI /206 /2025 () //	
47	D-BLAPL/34332/2025	PABITRA PRADHAN VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	SARANGADA /21 /2025 () //	
48	D-BLAPL/34335/2025	GUTULI @ PRADEEP MALIK VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	PATTAMUNDAI /253 /2025 () //	
49	D-BLAPL/34337/2025	GAVASKAR NAYAK VS STATE OF ODISHA	DIPTI RANJAN SWAIN VS	PHIRINGIA /230 /2024 () //	
50	D-BLAPL/34340/2025	ARUN KUMAR PAUL VS STATE OF ODISHA	AMITAV TRIPATHY VS	/ /0 () //	
51	D-BLAPL/34341/2025	ASWINI JENA @ ASHWINI JENA VS STATE OF ODISHA	RAMESH CHANDRA OJHA VS	NIKIRAI /222 /2024 () //	
52	D-BLAPL/34342/2025	PITABAS MALLIK VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	/ /0 () //	
53	D-BLAPL/34344/2025	TIKILI JENA VS STATE OF ODISHA	RAMESH CHANDRA OJHA VS	NIKIRAI /222 /2024 () //	
54	D-BLAPL/34346/2025	BAUNTY JENA @ BANTI JENA VS STATE OF ODISHA	RAMESH CHANDRA OJHA VS	NIKIRAI /222 /2024 () //	
55	D-BLAPL/34351/2025	SK. BASAR ALI VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	NISCHINTAKOILI /114 /2025 () //	
56	D-BLAPL/34353/2025	SUMAN HALDAR VS STATE OF ODISHA	ASIT KUMAR JENA VS	KALIMELA /219 /2025 () //	
57	D-BLAPL/34354/2025	MADAN BARIHA	SANKET TRIVEDY	PAIKMAL /241 /2025	

ORISSA HIGH COURT

FILING REPORT AS ON :07/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
58	D-BLAPL/34358/2025	STATE OF ODISHA BANKIM HALDAR	ASIT KUMAR JENA	PODIA PS /101 /2025	
		VS	VS	()	
59	D-BLAPL/34359/2025	STATE OF ODISHA BIKASH DAS	PUSPAMITRA MOHAPATRA	SALIPUR /22 /2025	
		VS	VS	()	
60	D-BLAPL/34363/2025	STATE OF ODISHA MARUTI SWAIN	KEDAR CHANDRA BEHERA	KABISURYANAGAR /238 /2025	
		VS	VS	()	
61	D-BLAPL/34370/2025	STATE OF ODISHA BIDYA BHUSAN BAGH @ RAJA	PRATAP CHANDRA CHHINCHANI	NABARANGAPUR TOWN /386 /2022	
		VS	VS	()	
62	D-BLAPL/34379/2025	STATE OF ODISHA KUNU GOLORI	ASIT KUMAR JENA	SEMILLIGUDA /76 /2025	
		VS	VS	()	
63	D-BLAPL/34380/2025	STATE OF ODISHA JITENDRA KHILAR @ JITU	BHARAT BHUSAN ROUSTRAY	ANGUL TOWN /950 /2025	
		VS	VS	()	
64	D-BLAPL/34381/2025	STATE OF ODISHA PRASANTA MALLICK @ PRASHANTA MALLICK	SITIKANT MISHRA	PHIRINGIA /199 /2025	
		VS	VS	()	
65	D-BLAPL/34383/2025	STATE OF ODISHA DAYANIDHI MADI	ASIT KUMAR JENA	ORKEL /200 /2025	
		VS	VS	()	
66	D-BLAPL/34384/2025	STATE OF ODISHA NITESH KUMAR BAMIDI	SUSHANTA KUMAR JOSHI	SINDHIKELA PS /279 /2025	
		VS	VS	()	
67	D-BLAPL/34386/2025	STATE OF ODISHA SAMEER KUMAR	AMULYA RATNA PANDA	BOUDH /372 /2025	
		VS	VS	()	
68	D-BLAPL/34390/2025	STATE OF ODISHA BIMAL CHANDRA PRUSTY	SUSHANTA KUMAR SAMANTARAY	BARANGA /522 /2025	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :07/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
69	D-BLAPL/34391/2025	STATE OF ODISHA MINAKETAN BAG VS	JULU KHANSAMA VS	// JUNAGARH /342 /2024 ()	
70	D-BLAPL/34393/2025	STATE OF ODISHA SIPUN MUKHI VS	SUKANTA KUMAR NAYAK VS	// BANGRIPOSI /141 /2025 ()	
71	D-BLAPL/34397/2025	STATE OF ODISHA K. SIBAPRASAD ACHARY VS	SUKANTA KUMAR NAYAK VS	// BALLIGUDA /196 /2025 ()	
72	D-BLAPL/34399/2025	STATE OF ODISHA VISHAL KUMAR VS	AMULYA RATNA PANDA VS	// BOUDH /372 /2025 ()	
73	D-BLAPL/34400/2025	STATE OF ODISHA RONY @ SATYANARAYAN BAL VS	PRADEEP KUMAR DAS VS	// DHARMASALA /258 /2025 ()	AOR20220001207C202500116
74	D-BLAPL/34402/2025	STATE OF ODISHA RAJNISH KUMAR VS	AMULYA RATNA PANDA VS	// BOUDH /372 /2025 ()	
75	D-BLAPL/34407/2025	STATE OF ODISHA MOMIR DHOBA VS	AMIT KUMAR NATH VS	// MAIDALPUR /77 /2025 ()	
76	D-BLAPL/34409/2025	STATE OF ODISHA KALU CHARAN JALI VS	ABIT SAHU VS	// // ()	AOD20230001163C202500008
77	D-BLAPL/34415/2025	STATE OF ODISHA RATNAKAR BEHERA @ MUNA VS	BIJAY KUMAR BEHERA VS	// SAHID NAGAR P.S. /275 /2025 ()	AOR20220001736C202500102
78	D-BLAPL/34416/2025	STATE OF ODISHA BAPUNI MOHANTY VS	LAXMIDHAR DASH VS	// //0 ()	
79	D-BLAPL/34417/2025	STATE OF ODISHA CHANDRAKANTA DEEP VS	JYOTIRMAYA SAHOO VS	// BARGARH /431 /2025 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT**FILING REPORT AS ON :07/11/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
80	D-BLAPL/34418/2025	PRABHAT KUMAR BHOLA @ MUNA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR /238 /2025 () //	
81	D-BLAPL/34421/2025	PRABHAT GOUDA VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /1150 /2025 () //	AOR20220001563C202500062
82	D-BLAPL/34422/2025	ASHWINI KUMAR PATRA VS REPUBLIC OF INDIA (C.B.I)	S.DEBABRATA REDDY VS	/ /0 () //	
83	D-BLAPL/34424/2025	RAJU BARMAN @ RAJU BRUMAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JANKIA P.S. /135 /2025 () //	
84	D-BLAPL/34429/2025	JIBARDHAN BARIHA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BUDEN /45 /2025 () //	
85	D-BLAPL/34430/2025	MAHENDRA ROHIDAS VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	JHARSUGUDA /462 /2025 () //	AOD20240000587C202500038
86	D-BLAPL/34435/2025	BHARAT BARIHA VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	BHATILI /188 /2025 () //	AOR20250000161C202500055
87	D-BLAPL/34436/2025	RAMKRUSHNA MIRDHA VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	AMBABHONA /97 /2025 () //	AOR20250000161C202500056
88	D-BLAPL/34437/2025	BIJAY KUMAR ROUT VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	NILGIRI /32 /2024 () //	
89	D-BLAPL/34439/2025	DURGESH KUMAR MEENA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	/ /0 () //	
90	D-BLAPL/34442/2025	PRASANNA KUMAR ACHARYA VS STATE OF ODISHA	BISWAJIT SAMAL VS	MAHILA P.S.(BBSR) /260 /2025 () //	
91	D-BLAPL/34443/2025	ULLAS @ ULLASH MUDULI	AMITAV TRIPATHY	BANAPUR P.S. /312 /2025	

ORISSA HIGH COURT

FILING REPORT AS ON :07/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
92	D-BLAPL/34447/2025	KRUSHNA CHANDRA BISOYI	AMIT PRASAD BOSE	BUGUDA /457 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-BLAPL/34449/2025	KUNA @ SUBRAT KUMAR NAYAK	AUROBINDA SAHOO	RAJKANIKA /514 /2025	AOD20220003080C202500019
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-BLAPL/34451/2025	SURAJ KHILO	SATYABRATA DASH	SEMILLIGUDA /38 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-BLAPL/34454/2025	SARAT KUMAR MOHAPATRA	JAYDEEP PAL	DHENKANAL TOWN /732 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-BLAPL/34455/2025	BIJAY KUMAR PANDA	SANJIB KUMAR BHANJADEO	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-BLAPL/34456/2025	RAHUL SHARMA	NIHAR RANJAN SAHOO	ROURKELA GRPS. /96 /2025	AOD20230001141C202500001
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-BLAPL/34461/2025	BIKRAM GHADEI	SATYA NARAYAN MISHRA 4	NAIKANI-DIHI /244 /2025	AOR20220001615C202500212
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-CMAPL/45788/2025	SANJAY KESHARI MOHAPATRA	ADV.	//	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-CMAPL/45871/2025	G. SATYAJYOTI	SURYAKANTA DASH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-CMAPL/45909/2025	KSHYAMA BAG	SAMARENDRA BAHADUR	//	
		VS	VS	()	
		DASMI MAJHI		//	
102	D-CMP/45778/2025	MALAYA KUMAR SWAIN	BHAWANI SANKAR PANIGRAHI	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :07/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
103	D-CMP/45796/2025	MANAS RANJAN NAYAK NIRANJAN PATRA VS UNION OF INDIA	SUVASHISH PATTANAİK VS	// // 0 //	
104	D-CMP/45803/2025	RABINDRA MALİK VS BIJAYA MALİK	ARIJEET MISHRA VS	// 0 //	
105	D-CMP/45804/2025	PRATYUSH KUMAR MOHANTY VS SAKUNTALA BEHERA	ASHOK KUMAR MOHAPATRA VS	// 0 //	AOR20220001551C202500013
106	D-CMP/45860/2025	PRADIPTA KUMAR DAS VS BIBEK KUMAR SAHU	MAHESWAR MOHANTY VS	// 0 //	
107	D-CMP/46009/2025	DEEPAK CHANDRA MISHRA VS K.SARITA SENAPATI	AMIT PRASAD BOSE VS	// 0 //	
108	D-CMP/46031/2025	BABAJI SAMAL VS BIJAY SAMAL	PRASANTA KUMAR SATAPATHY VS	// 0 //	
109	D-CMP/46039/2025	BACKBONE CONSTRUCTION PVT.LTD. VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //	
110	D-CMP/46100/2025	MANGAL SAMASI VS GURUA SAMASI	TUSAR KUMAR MISHRA VS	// 0 //	
111	D-CONTC/45734/2025	BIKALI CHARAN BEHERA VS ANU GARG, ADDITIONAL CHIEF SECRETARY, WATER RESOURCES DEPTT.	ADV VS	// 0 //	AOR20220001600C202500167
112	D-CONTC/45735/2025	SOMANATH BARIK VS ANU GARG, ADDL. CHIEF SECRETARY, WATER RESOURCES DEPTT.	ADV VS	// 0 //	AOR20220001600C202500168
113	D-CONTC/45736/2025	PURNA CHANDRA SAHOO VS ANU GARG, ADDL.CHIEF SECRETARY WATER RESOURCES DEPTT.	SWAPNIL ROY VS	// 0 //	AOR20220001600C202500166

ORISSA HIGH COURT

FILING REPORT AS ON :07/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
114	D-CONTC/45741/2025	KAMALA KANTA PATRA VS PRATIVA DORA,REGISTRAR,OUAT,BBSR,KHORDHA	ADV. VS	// 0	
115	D-CONTC/45743/2025	DIBYA RANJAN BEHERA VS MANORANJAN SAHOO,SUB-COLLECTOR	PRADIPTA KISHORE BHUYAN VS	// 0	
116	D-CONTC/45745/2025	NIKHIL ODISHA LADY MATRONS MAHASANGHA, KENDRAPARA VS B.PARAMESWARAN,IAS	VS	// 0	
117	D-CONTC/45746/2025	KALPATARU MOHARANA VS MANORANJAN SAHOO,SUB-COLLECTOR	PRADIPTA KISHORE BHUYAN VS	// 0	
118	D-CONTC/45748/2025	URMILA BHUYAN VS MANORANJAN SAHOO,SUB-COLLECTOR	PRADIPTA KISHORE BHUYAN VS	// 0	
119	D-CONTC/45750/2025	DR. KANHU CHARAN PATRO VS DEEPAK RAUTRAY,DIRECTOR,ACHARYA HARIHAR POST GRADUATE INSTITUTE OF CANCER,CUTTACK	ADV. VS	// 0	
120	D-CONTC/45752/2025	DR.DEBASISH MEHER VS ASWATHY S.,IAS	AVIJIT MISHRA VS	// 0	
121	D-CONTC/45789/2025	PANKAJINI SAHU VS SATYABRATA SAHU,IAS	ADV. VS	// 0	
122	D-CONTC/45795/2025	BHARAT NAIK VS ASWATHI S.COMM-CUM-SECRETARY,HEALTH AND FW DEPT,BBSR	ADV. VS	// 0	
123	D-CONTC/45799/2025	PRASANNA KUMAR MISHRA VS SEBASHRI BHOI,BEODHANKUADA,SAMBALPUR	ADV. VS	// 0	
124	D-CONTC/45801/2025	SUBHADRA BEWA VS ASWATHY S.,IAS	ADV. VS	// 0	
125	D-CONTC/45809/2025	KRUSHNA CHANDRA BEHERA	ADV.	//	

ORISSA HIGH COURT

FILING REPORT AS ON :07/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
126	D-CONTC/45820/2025	ARAVIND AGARWAL,COMM-CUM-SECRETARY,DEPT OF HIGHER EDUCATION,BBSR,KHURDA TAPAS KUMAR MOHANTY	ADV.	//	
		VS	VS	0	
127	D-CONTC/45825/2025	SWATI MISHRA,OAS BANAJABASINI ACHARYA @ SONALIKA ACHARYA	ADV.	//	
		VS	VS	0	
128	D-CONTC/45827/2025	SUDHIR RANJAN NAYAK,CDMO,BALESWAR SRB MULTITECH LTD., CUTTACK	ADV.	//	
		VS	VS	0	
129	D-CONTC/45830/2025	SARAT KUMAR BAG,SPECIAL LAND ACQUISITION OFFICER,RENGALI IRRIGATION PROJECT,SUKINDA,JAJPUR JIBAN KUMAR DUTTA	SANGRAM JENA	//	
		VS	VS	0	
130	D-CONTC/45842/2025	ARVIND AGRAWAL,IAS RAMA CHANDRA MOHAPATRA	ADV.	//	
		VS	VS	0	
131	D-CONTC/45846/2025	AJAY KUMAR PATRA,DEO,GANJAM BULU DAKUA	ADV.	//	
		VS	VS	0	
132	D-CONTC/45849/2025	AJAYA KUMAR PATRA,DEO,GANJAM DEBARAJ MOHANTY	ADV.	//	
		VS	VS	0	
133	D-CONTC/45853/2025	AJAYA KUMAR PATRA,DEO,GANJAM MIHIR KUMAR PATNAIK	ADV.	//	
		VS	VS	0	
134	D-CONTC/45857/2025	P.SYAM SUNDAR RAO,INSPECTOR-IN-CHARGE,LAXMISAGAR POLICE STATION,BBSR CHINTAMANI SUNANI	ANIL KUMAR DAS	//	
		VS	VS	0	
135	D-CONTC/45864/2025	DEO RANJAN SINGH,IAS SUDHIR ROUT	ADV.	//	
		VS	VS	0	
136	D-CONTC/45865/2025	CHITHRA ARUMUGAM,IAS PABITRA KUMAR BANERJEE	ADV.	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :07/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-CONTC/45867/2025	YOGESH BAHADUR KHURANIA,DG AND IG OF POLICE,CUTTACK SUSANTA KUMAR SAHOO VS AMBAR KUMAR KAR,IAS	ADV. VS	// // 0 //	
138	D-CONTC/45870/2025	NIRANJAN SAHOO VS SUDHANSHU SEKHAR SAO,TAHASILDAR,BINJHARPUR,JAJPUR	ADV. VS	// 0 //	
139	D-CONTC/45879/2025	CHITTARANJAN MALIK VS GIRISH S.N,IAS	ADV. VS	// 0 //	
140	D-CONTC/45882/2025	R.ANURADHA VS ARAVIND AGRAWAL,IAS	ADV. VS	// 0 //	
141	D-CONTC/45884/2025	PRAVAKAR MOHANTY VS AMITABH THAKUR,IPS	ADV. VS	// 0 //	
142	D-CONTC/45886/2025	SANDIP SAMAL VS YOGESH BAHADUR KHURANIA,IPS	ADV. VS	// 0 //	
143	D-CONTC/45888/2025	BHAKTABANDHU MISHRA VS BALAMAKUNDA BHUYAN,DIRECTOR OF ELEMENTRAY EDUCATION,BSBR,KHURDA	ADV. VS	// 0 //	
144	D-CONTC/45890/2025	ALL ORISSA CLASS IV GOVT SERVANTS ASSOCIATION,PARALAKEMUNDA VS J.SONAL,IAS	ADV. VS	// 0 //	
145	D-CONTC/45911/2025	MAHENDRA KUMAR KSHETI VS ANJANA PANDA, DIRECTOR OF AYUSH, ODISHA BBSR	ADV VS	// 0 //	AOR20220001727C202500119
146	D-CONTC/45912/2025	TARANI KUMAR SAHU VS ANJANA PANDA, DIRECTOR OF AYUSH, ODISHA BBSR	ADV VS	// 0 //	AOR20220001727C202500120
147	D-CONTC/45935/2025	PRAMOD KUMAR JENA VS DEO RNAJAN KUMAR SINGH,MEMBER,BOARD OF REVENUE,CUTTACK	ADV. VS	// 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :07/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-CONTC/45938/2025	HARE KRUSHNA BISOI VS JUGAL KISHOR KUMAR BANOTH,IPS	ADV. VS	// ()	
149	D-CONTC/45943/2025	DR. PRASANTA KUMAR MOHANTY VS PRAHLAD NARAYAN SHARMA,SUB-COLLECTOR	JANMEJAYA KATIKIA VS	// ()	
150	D-CONTC/45952/2025	BISIKESAN PRADHAN VS SAMITA SUBHADARSHINE,CHIEF MANAGER,SBI	ADV. VS	// ()	
151	D-CONTC/45955/2025	PRAMOD @PRAMOD KUMAR BEHERA VS TAPAS KUMAR BISHI,TAHASILDAR,BEGUNIA,KHURDA	PRAVASH CHANDRA JENA VS	// ()	
152	D-CONTC/45958/2025	RABINDRA KUMAR DUTTA VS SUSANTA PATTNAIK,TAHASILDAR,BASTA,BALASORE	PRAVASH CHANDRA JENA VS	// ()	
153	D-CONTC/45990/2025	SUBHASHMITA MOHANTY VS ASWATHY S. COMMISSION CUM SECRETARY HEALTH AND FAMILY WELFARE DEPTT.	DEBIPRASAD MOHANTY VS	// ()	AOD20250000159C202500001
154	D-CONTC/46016/2025	JAYANTA KUMAR DAS VS ARINDAM DAKUA,DIRECTOR,HOUSING AND URBAN DEVELOPMENT DEPT,BBSR,KHURDA//	GOBINDA CHANDRA DAS VS	// ()	
155	D-CONTC/46022/2025	PRAVAT KUMAR BEHERA VS RAJESH PRABHAKAR PATIL,IAS	SHASHI BHUSAN JENA VS	// ()	
156	D-CONTC/46026/2025	SUDHANSHU SEKHAR SAMAL @ SUDHANSHU SAMAL VS Y.B.KHURANIA,IPS	ADV. VS	// ()	
157	D-CONTC/46028/2025	RAMACHANDRA MANDI VS N.TIRUMALA NAYAK,COMM-CUM-SECRETARY,SCHOOLA AND MASS EDUCATION,BBSR,KHORDHA	ADV. VS	// ()	
158	D-CONTC/46033/2025	KISHOR KUMAR KSHATRI VS ABHIJIT MOHANTA,TAHASILDAR,SADAR SAMBALPUR	ADV. VS	// ()	
159	D-CONTC/46034/2025	SARMISTHA PATTNAIK	ASHOK DAS	//	

ORISSA HIGH COURT

FILING REPORT AS ON :07/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
160	D-CONTC/46036/2025	SANJEEB KUMAR MISHRA,IAS PRASANTA ROUT	ADV.	//	
		VS	VS	0	
161	D-CONTC/46040/2025	RAJALAXMI NAYAK,OAS PRAFULLA KUMAR SAHOO	GOPAL KRUSHNA MOHANTY	//	
		VS	VS	0	
162	D-CONTC/46042/2025	ARAVIND AGARWAL,COMM-CUM-SECRETARY,HIGHER EDUCATION DEPT,BSBR,KHURDA// PUSKAR CHANDRA BEHERA	ADV	//	AOD20220003080C202500020
		VS	VS	0	
163	D-CONTC/46044/2025	MANOJ AHUJA, CHAIRMAN STATE POLLUTION CONTROL BOARD MADHU SUDAN PRADHAN	ADV.	//	
		VS	VS	0	
164	D-CONTC/46052/2025	N.THIRUMALA NAIK,IAS RAMAKANTA BEHERA	ADV.	//	
		VS	VS	0	
165	D-CONTC/46056/2025	N.THIRUMALA NAIK,IAS PUSPAMITRA PANDA	ACHYUTANANDA PATTANAİK	//	
		VS	VS	0	
166	D-CONTC/46058/2025	ARAVIND AGRAWAL,IAS RANJAN KUMAR PANIGRAHI	ADV.	//	
		VS	VS	0	
167	D-CONTC/46061/2025	DEORANJAN KUMAR SINGH,IAS PRAFULLA KUMAR PANDA	ADV.	//	
		VS	VS	0	
168	D-CONTC/46067/2025	ANU GARG,IAS DAMODAR ROUT	ADV.	//	
		VS	VS	0	
169	D-CONTC/46070/2025	ANU GARG,IAS MANORANJAN KARMI	RANJIT SAMAL	//	
		VS	VS	0	
170	D-CONTC/46075/2025	SATYABRATA SAHOO,IAS NIRANJAN DAS	SUBHADUTTA ROURTRAY	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :07/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-CRLA/34223/2025	ARAVIND AGRAWAL,IAS AJU MUKHI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// BAGDIA /154 /2025 ()	
172	D-CRLA/34265/2025	PRITAM KALTA@LUDU VS STATE OF ODISHA	KIRTAN DANG VS	// BOLANGIR TOWN /239 /2023 ()	
173	D-CRLA/34271/2025	GUNANIDHI NAIK VS STATE OF ODISHA(VIG.)	HEMANTA KUMAR MUND VS	// CUTTACK VIGILANCE /5 /2013 ()	
174	D-CRLA/34322/2025	PHARIDA BIBI VS STATE OF ODISHA	NISHIKANT MISHRA VS	// KENDRAPARA /36 /2020 ()	
175	D-CRLA/34361/2025	SUDARSHAN SETHY @ SUDARSAN SETHI VS STATE OF ODISHA	SULOCHANA PATRO VS	// HINJILI /527 /2021 ()	
176	D-CRLA/34369/2025	BEDABYAS KUMAR PATEL @ BEDABYAS PATEL VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	// KUCHINDA /49 /2018 ()	
177	D-CRLA/34372/2025	MUNA @ ROHIT SHARMA VS STATE OF ODISHA	KULDEEP MOHANTY VS	// BETNOTI /122 /2020 ()	AOD20240000012C202500260
178	D-CRLA/34426/2025	NATABAR PARIDA VS STATE OF ODISHA	SAMVIT MOHANTY VS	// BALIKUDA /53 /2024 ()	
179	D-CRLA/34445/2025	SAROJ KANTA MOHAPATRA VS STATE OF ODISHA	LAXMI KANTA SAHOO VS	// EOW,BHUBANESWAR /3 /2024 ()	AOR20220001266C202500020
180	D-CRLA/34469/2025	HARIHAR PAHANA@HARIA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	// KRUSHNA PRASAD /109 /2024 ()	
181	D-CRLA/34471/2025	TIHARU BHUE VS STATE OF ODISHA	GOKULANANDA SAHU VS	// PAIKMAL /165 /2022 ()	

ORISSA HIGH COURT

FILING REPORT AS ON :07/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-CRLLP/34227/2025	SAMIRKANTA KAPARDAR VS PREMRAJ SAHU	SANATAN DAS VS	// () //	
183	D-CRLMC/34212/2025	PRADIP BHOI VS STATE OF ODISHA	SARADA PRASAD DASH VS	RAMACHANDI /91 /2024 () //	
184	D-CRLMC/34224/2025	BIRAJ KUMAR PRADHAN VS STATE OF ODISHA	GYANENDRA KUMAR TRIPATHY VS	PHULBANI TOWN /317 /2025 () //	
185	D-CRLMC/34231/2025	KRUSHA CHANDRA BEHERA VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	S.P.(CID-CRL),CUTTACK /17 /2021 () //	AOD20240000603C202500038
186	D-CRLMC/34233/2025	DEBENDRA KUMAR PAIK VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	S.P.(CID-CRL),CUTTACK /17 /2021 () //	AOD20240000603C202500039
187	D-CRLMC/34237/2025	BISHNU CHARAN BEHERA @ BISHNU BEHERA VS STATE OF ODISHA	KULDEEP MOHANTY VS	NALCO /11 /2021 () //	AOD20240000012C202500259
188	D-CRLMC/34246/2025	AKHAYA KUMAR JENAMANI VS STATE OF ODISHA	NIRANJAN PANDA VS	NIMAPADA /2 /2022 () //	
189	D-CRLMC/34263/2025	BIJAY NAIK @ BIJAY KUMAR NAIK VS STATE OF ODISHA	ARIJEET MISHRA VS	BARAMBA /3 /2021 () //	
190	D-CRLMC/34264/2025	ASHOK KUMAR NAYAK VS STATE OF ODISHA	ARIJEET MISHRA VS	MANCHESWAR P.S. /125 /2025 () //	
191	D-CRLMC/34267/2025	BHAGABAN JENA VS STATE OF ODISHA	ARIJEET MISHRA VS	THAKURMUNDA /57 /2011 () //	
192	D-CRLMC/34272/2025 CRLMC/4626/2025	SUSANTA@SUSHANTA SAHU VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	BADMAL /221 /2025 J.M.F.C.,JHARSUGUDA(Jharsuguda) CT/0000623/2025	
193	D-CRLMC/34279/2025	BABU@CHITRASEN NAYAK	JAYAKRISHNA MOHAPATRA	CHANDABALI /98 /2015	

ORISSA HIGH COURT

FILING REPORT AS ON :07/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
194	D-CRLMC/34280/2025	GOUTAM KUMAR PRADHAN @ GOUTAM PRADHANPANCHANAN PANIGRAHI		BALIMI /7 /2018	AOD2025000009C202500052
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-CRLMC/34281/2025	BISWAJIT BEHERA	BISWARANJAN DALAI	OLATPUR /130 /2025	AOR20220003722C202500236
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-CRLMC/34283/2025	ASISH KUMAR DAS	RAMESH CHANDRA MAHARANA	/ /0	
		VS	VS	()	
		MAAHAMMAD SHAMSUL ISLAM		//	
197	D-CRLMC/34288/2025	AMIT KUMAR MALLICK	BIJAYA KUMAR BEHERA 1	JATNI P.S. /17 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-CRLMC/34290/2025	AKASH BUDEK	AMIT PRASAD BOSE	BELPARA /49 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-CRLMC/34305/2025	PRADIPTA SWAIN	ANUGRAHA NARAYAN SAMANTRAY	NAUGAON /36 /2011	
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-CRLMC/34309/2025	DAKSHA@DAKSHYA NAIK	BIKASH KARNA	MANAMUNDA /82 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-CRLMC/34313/2025	SACHIN NAIK@BEHERA	BIKASH KARNA	BOUDH /160 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-CRLMC/34314/2025	CHINMAYA RANA @ CHINMAYA KU RANA	CHANDRAKANTA NAYAK	KUCHINDA /324 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-CRLMC/34325/2025	BIKRAM MUKHI	KARUNAKAR GAYA	PATKURA /450 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-CRLMC/34328/2025	LALIT MOHAN DAS	ABINASH ROUSTRAY	/ /0	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :07/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-CRLMC/34333/2025	RANJITA DAS SHAMBHU KUMAR VS	SATYA PRAKASH SATAPATHY VS	// /0 ()	
206	D-CRLMC/34336/2025	ASSISTANT DIRECTOR, ENFORCEMENT DIRECTORATE, BBSR SOUENDRA SWAIN VS	JUDHISTHIR SAHOO VS	// TOMANDO /257 /2024 ()	AOD20220003315C202500075
207	D-CRLMC/34356/2025	STATE OF ODISHA K LAMBODAR ACHARY VS	LAMBODOR ACHARI VS	// GANGAPUR (ASKA) /20 /2012 ()	AOR20220001563C202500063
208	D-CRLMC/34360/2025	STATE OF ODISHA SRIKANTA DAS VS	LAXMIKANTA BEHERA VS	// /0 ()	
209	D-CRLMC/34364/2025	STATE OF ODISHA SUBHASHREE BEHERA VS	MRITUNJAY BANERJEE VS	// BALIAPANDA /89 /2025 ()	
210	D-CRLMC/34365/2025	STATE OF ODISHA BRAJABANDHU BISWAL VS	RAJLAXMI BISWAL VS	// KANIHA /65 /2021 ()	
211	D-CRLMC/34374/2025	STATE OF ODISHA SANJAYA SAMAL VS	SMRUTI RANJAN ROUT VS	// BANARAPAL /62 /2024 ()	
212	D-CRLMC/34378/2025	STATE OF ODISHA MAHESH KUMAR AGARWAL @ MAHESH CH. AGARWAL VS	SHUBHO KUMAR SAHOO VS	// /0 ()	AOR20220001352C202500074
213	D-CRLMC/34382/2025	STATE OF ODISHA PRASANTA KUMAR BAHALIA VS	RAVI SHANKAR SAMAL VS	// PARADEEP LOCK /151 /2023 ()	
214	D-CRLMC/34385/2025	STATE OF ODISHA ISHYADAS PARICHHA VS	KAILASH BEHERA VS	// KHURDA ROAD G.R.P.S. /71 /2024 ()	
215	D-CRLMC/34395/2025	STATE OF ODISHA BISWAJIT PANDA VS	JYOTI RANJAN KAR VS	// /0 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT**FILING REPORT AS ON :07/11/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-CRLMC/34396/2025	BARSHA PRIYADARSHINI VS STATE OF ODISHA	AYUSHI MEHTA VS	// () //	
217	D-CRLMC/34431/2025	AMIYA KANTA DAS VS STATE OF ODISHA(VIG)	SUKANTA KUMAR DALAI VS	BHUBANESWAR VIGILANCE /48 /2002 () //	AOD20240000306C202500153
218	D-CRLMC/34458/2025	BUNDA @ DUSMANTA MUNDA VS STATE OF ODISHA	DINESH KUMAR MOHANTY VS	KUCHINDA /39 /2017 () //	AOD20220003518C202500038
219	D-CRLMC/34459/2025	ARCHANA DEVI VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// () //	AOR20220001615C202500213
220	D-CRLMC/34465/2025	MD. NASRULLA ANSARI VS STATE OF ODISHA	SUSIL KUMAR PATNAIK VS	JHUMPURA /93 /2012 () //	
221	D-CRLMC/34466/2025	SADA SHIBA SAHOO VS STATE OF ODISHA	SOURAV DAS VS	BHUBANESWAR VIGILANCE /6 /2024 () //	
222	D-CRLMC/34470/2025	HEMANTA KUMAR SAHU VS STATE OF ODISHA	DURGA PRASAD JENA VS	JONK /289 /2022 () //	
223	D-CRLMP/34239/2025	PRATIMA BASTIA VS STATE OF ODISHA	RAMAKRISHNA NAIK VS	// () //	
224	D-CRLMP/34274/2025	NALINI NAIK VS STATE OF ODISHA	PRAFULLA CH. BISWAL VS	// () //	
225	D-CRLMP/34284/2025	KALANDRI CHARAN MALIK VS STATE OF ODISHA	BHABANI SANKAR DAS VS	// () //	
226	D-CRLMP/34286/2025	ANANTA CHARAN SAHOO VS INSPECTOR IN CHARGE,JAJPUR	MANORANJAN KHATUA VS	// () //	
227	D-CRLMP/34297/2025	HIMANSU SEKHAR UPADHYAY	JYOTI PATNAIK	// ()	

ORISSA HIGH COURT

FILING REPORT AS ON :07/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
228	D-CRLMP/34357/2025	RASHMI REKHA BARIK MAMANI MAITY	PRAVASH CHANDRA JENA	// /0	
		VS	VS	()	
229	D-CRLMP/34392/2025	STATE OF ODISHA NARENDRA SAHOO	JYOTIRMAYA SAHOO	// /0	
		VS	VS	()	
230	D-CRLMP/34406/2025	STATE OF ODISHA OUM PRAKASH SAHOO	DHANANJAYA MUND	// /0	
		VS	VS	()	
231	D-CRLMP/34419/2025	STATE OF ODISHA AJIT KUMAR DEHURY	PRAJIT KUMAR PRADHAN	// /0	
		VS	VS	()	
232	D-CRLMP/34433/2025	STATE OF ODISHA GUNDICHARANI BARIK	AUROBINDA SAHOO	// /0	AOD20220003080C202500018
		VS	VS	()	
233	D-CRLMP/34468/2025	STATE OF ODISHA BASANTI NAYAK	AMLAN MOHANTY	// /0	
		VS	VS	()	
234	D-CRLREV/34217/2025	STATE OF ODISHA BAPUNI@AJAYA JAGADEV	BIKRAM ROUT	// CHANDAPUR /63 /2022	
		VS	VS	()	
235	D-CRLREV/34240/2025	STATE OF ODISHA ALMUL SUDAM	DEEPALI MAHAPATRA	// HINJILI /51 /2025	
		VS	VS	()	
236	D-CRLREV/34352/2025	STATE OF ODISHA RANJAN KUMAR SAHOO	PRAVASH CHANDRA JENA	// /0	
		VS	VS	()	
237	D-CRLREV/34373/2025	SRADHANJALI SAHOO ASHIRBAD DAS	SOUMYA KANTA TRIPATHY	// MALKANGIRI /43 /2025	AOD20240000239C202500032
		VS	VS	()	
238	D-CRLREV/34410/2025	STATE OF ODISHA SANTOSH KR. GOUDA @ BAYA @ SANTOSH GOUDA	JYOTIRMAYA SAHOO	// /0	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :07/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-FAO/46099/2025	STATE OF ODISHA THE D.M. NATIONAL INSURANCE CO. LTD., CUTTACK	SOMNATH ROY	//	
		VS	VS	0	
240	D-LAA/45966/2025	ANANTA CHARAN DAS UNION OF INDIA	ALOK KUMAR MOHANTY (SR. PANNEL COUNSEL)	//	
		VS	VS	0	
241	D-MACA/45757/2025	KABI PARIDA M/S. NATIONAL INSURANCE COMPANY LTD., CUTTACK	SURAT SATPATHY	//	
		VS	VS	0	
242	D-MACA/45784/2025	MINAPRAVA @ MINA @ MINATI BEHERA IFFCO TOKIO GENERAL INSURANCE CO. LTD., KORAPUT	ABHIRAJA PRASAD DUTTA	//	
		VS	VS	0	
243	D-MACA/45833/2025	JHINU GOLLARY D.M., NEW INDIA ASSURANCE CO.LTD., CUTTACK	SAUMENDRA KUMAR GHOSE	//	
		VS	VS	0	
244	D-MATA/45753/2025	KRUSHNA CHANDRA NAIK@KRUSHNA NAIK RASHMIMANJARI PARIDA@ROUT	PRADIPTA KISHORE BHUYAN	//	
		VS	VS	0	
245	D-MATA/45873/2025	RASHMI RANJAN ROUT RAMESH CHANDRA NAYAK	NISHIKANTA MISHRA	//	
		VS	VS	0	
246	D-MATA/46019/2025	SUBHASMITA PALEI ANUPAMA BEHERA	SIVA SANKAR CHAINI	//	
		VS	VS	0	
247	D-OTAPL/45991/2025	PANKAJ BHUSAN BEHERA THE COMMISSIONER OF CENTRAL EXCISE CUSTOMS AND STAMP DUTY, Bhubaneswar	SANKAR MOUDHAKY, BHUBANESWAR	//	AOR20220001524C202500002
		VS	VS	0	
248	D-RPFAM/45914/2025	M/S. HINDALCO INDUSTRIES LIMITED RAMESH CHANDRA KANHAR	PRAHALLADA SAHU	//	
		VS	VS	0	
249	D-RPFAM/45922/2025	INDRABATI KANHAR IMTEAYAZ ALAM	MAMATA MISHRA	//	
		VS	VS	0	
		JANERA BEGUM		//	

ORISSA HIGH COURT

FILING REPORT AS ON :07/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-RPFAM/45944/2025	DILIP KUMAR SAHOO VS SMARANIKA SAHOO	CHITTA RANJAN SAHU VS	// 0 //	
251	D-RSA/46032/2025	MATAJI JENA VS SURESH KUMAR GORISORIA	SOURAV SUMAN BHUYAN VS	// 0 //	
252	D-RVWPET/45901/2025	PRATIVAMANJARI SETHI VS STATE OF ODISHA	ADV. VS	// 0 //	
253	D-RVWPET/45905/2025	PADMABATI PATRA VS STATE OF ODISHA	ADV. VS	// 0 //	
254	D-RVWPET/45915/2025	SATYABAN SETHI VS STATE OF ODISHA	ADV. VS	// 0 //	
255	D-RVWPET/46025/2025	B.BHARAT VS BANCHANIDHI MAHARANA	PRAMOD KUMAR SABAT VS	// 0 //	AOR20220003011C202500018
256	D-SAO/46103/2025	TILOTTAMA SENDHA VS SUBAS CHANDRA SENDHA	GOPAL PRASAD JENA VS	// 0 //	
257	D-TRP(C)/45838/2025	BANDOBASTA BHOI VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
258	D-TRP(C)/46102/2025	NIBEDITA JENA @ NIBEDITA BRAHMA VS RUPAK KUMAR JENA	AMULYA RATNA PANDA VS	// 0 //	
259	D-WA/45808/2025	PRAKASH REDDY VS THE REGISTRAR, UTKAL UNIVERSITY, BHUBANESWAR	SANJIB MOHANTY VS	// 0 //	AOR20220001611C202500154
260	D-WA/45810/2025	ANANTA KUMAR NAYAK VS THE REGISTRAR, UTKAL UNIVERSITY, BHUBANESWAR	SANJIB MOHANTY VS	// 0 //	AOR20220001611C202500146
261	D-WA/45811/2025	SRIDHAR BARIK	SANJIB MOHANTY	//	AOR20220001611C202500147

ORISSA HIGH COURT

FILING REPORT AS ON :07/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
262	D-WA/45813/2025	THE REGISTRAR, UTKAL UNIVERSITY, BHUBANESWAR SUKANTA KUMAR BEHURA	SANJIB MOHANTY	//	AOR20220001611C202500153
		VS	VS	()	
263	D-WA/45814/2025	THE REGISTRAR,UTKAL UNIVERSITY,BHUBANESWAR ABHIMANYU CHAND	SANJIB MOHANTY	//	AOR20220001611C202500152
		VS	VS	()	
264	D-WA/45816/2025	THE REGISTRAR, UTKAL UNIVERSITY,BHUBANESWAR GOPAKANAHU BEHERA	SANJIB MOHANTY	//	AOR20220001611C202500149
		VS	VS	()	
265	D-WA/45817/2025	THE REGISTRAR, UTKAL UNIVERSITY, BHUBANESWAR UMAKANTA KAR	SANJIB MOHANTY	//	AOR20220001611C202500148
		VS	VS	()	
266	D-WA/45821/2025	THE REGISTRAR, UTKAL UNIVERSITY, BHUBANESWAR SARATA CHANDRA BEHERA	SANJIB MOHANTY	//	AOR20220001611C202500150
		VS	VS	()	
267	D-WA/45823/2025	THE REGISTRAR, UTKAL UNIVERSITY, BHUBANESWAR KISHORE CHANDRA PARIDA	SANJIB MOHANTY	//	AOR20220001611C202500151
		VS	VS	()	
268	D-WA/45908/2025	THE REGISTRAR, UTKAL UNIVERSITY, BHUBANESWAR TRILOCHAN MAHAKUD	SANJIB MOHANTY	//	AOR20220001611C202500155
		VS	VS	()	
269	D-WA/45949/2025	THE REGISTRAR, UTKAL UNIVERSITY, BHUBANESWAR M/S.ADARSH NOBEL CORPORATION LTD., KHURDASIDHARTH SHANKAR PADHY		//	
		VS	VS	()	
270	D-WA/45993/2025	INDIAN OIL CORPORATION LTD., JAGATSINGHPUR STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	//	LOD20240000194C202500451
		VS	VS	()	
271	D-WA/45995/2025	DAMBARUDHAR TANDI COMMISSIONER CUM SECRETARY OF SCHOOL AND DISTRICT EDUCATION DEPT		//	LOD20240000172C202500427
		VS	VS	()	
272	D-WA/46004/2025	MARY TIGGA RIZKU SINAZ	DR. KEDAR NATH TRIPATHY	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :07/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WA/46043/2025	COLLECTOR, GANJAM SAMEER RANJAN SAHOO VS STATE OF ODISHA	MITU KUMAR BISWAL VS	// // 0 //	AOD20240000430C202500053
274	D-WA/46050/2025	ASHOK KUMAR BARIK VS STATE OF ODISHA	ASISH MISHRA VS	// 0 //	
275	D-WA/46062/2025	ASHOK KUMAR BARIK VS STATE OF ODISHA	ASISH MISHRA VS	// 0 //	
276	D-WA/46095/2025	PRINCIPAL SECRETARY OF PLANNING AND CONVERGENCE DEPT VS RANJAN KUMAR SWAIN	ARGENT DEPT VS	// 0 //	LOD20240000200C202500448
277	D-WP(C)/45737/2025 WP(C)/31652/2025	SHRADDHAKAR @ SHRADDHAKAR MOHANTY VS STATE OF ODISHA	ATUL TRIPATHY VS PRONOY MOHANTY, S.N.DASH, S.K.SAHU, K.T.MUDALI	// 0 //	
278	D-WP(C)/45738/2025	SURESH KUMAR DAS VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	// 0 //	
279	D-WP(C)/45739/2025	DEBASIS PANDA VS AUTHORIZED OFFICER, PUNJAB NATIONAL BANK, TELENGAPENTHA, CUTTACK	BISWAJIT MOHAPATRA VS	// 0 //	
280	D-WP(C)/45740/2025	MALATI JASMUKH VS KAMAL KUMAR NAYAK	BISWAJIT MOHAPATRA VS	// 0 //	
281	D-WP(C)/45742/2025	BABUDHAR BEHERA VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	// 0 //	
282	D-WP(C)/45744/2025	PRAFULLA KUMAR PATTANAIAK VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //	
283	D-WP(C)/45747/2025	DINABANDHU LENKA VS STATE OF ODISHA	KABIRAJ PRADHAN VS	// 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :07/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/45749/2025	SANGRAM KESHARI MAHARANA VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// () //	
285	D-WP(C)/45751/2025	UNION OF INDIA VS KISHORE CHANDRA SUBUDHI	SOUBHAGYA CHANDRA DEV DASH VS	// () //	
286	D-WP(C)/45754/2025 WP(C)/31664/2025	DEBENDRA NARAYAN KAR VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	// () //	
287	D-WP(C)/45755/2025	SK NURUL IQBAL VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	// () //	
288	D-WP(C)/45756/2025	ANAMA CHARAN MAHANTA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// () //	
289	D-WP(C)/45758/2025	RUPALI DHAL VS STATE OF ODISHA	BADRINARAYAN PANDA VS	// () //	
290	D-WP(C)/45759/2025	Dr. RUDRA NARAYAN PRADHAN VS STATE OF ODISHA	BIKRAM KESHARI SAHU VS	// () //	AOR20230001017C202500008
291	D-WP(C)/45760/2025	SASMITA SATPATHY VS COLLECTOR CUM DISTRICT MAGISTRATE, ANGUL	DEEPAK KUMAR PANI VS	// () //	AOR20220001490C202500027
292	D-WP(C)/45761/2025	RAJSHREE PANDA @ DASH VS STATE OF ODISHA	AJAYA KUMAR JENA VS	// () //	
293	D-WP(C)/45762/2025	LINGARAJ MALLICK VS STATE OF ODISHA	SWAPNIL ROY VS	// () //	AOR20220001600C202500172
294	D-WP(C)/45763/2025	MADAN KUMAR NAYAK VS STATE OF ODISHA	SWAPNIL ROY VS	// () //	AOR20220001600C202500171
295	D-WP(C)/45764/2025	GODABARISH DAS	AJAYA KUMAR JENA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :07/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
296	D-WP(C)/45765/2025	ANNADA SANKAR MOHANTY	DEBA KUMAR RATH	//	
	WP(C)/31667/2025	VS	VS	()	
		STATE OF ODISHA		//	
297	D-WP(C)/45766/2025	KALU CHANDRA NAYAK	SWAPNIL ROY	//	AOR20220001600C202500170
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-WP(C)/45767/2025	JAYDEV SENAPATI	APARESH BHOI	//	AOR20220001814C202500019
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-WP(C)/45768/2025	RAGHUNATH MAJHI	APARESH BHOI	//	AOR20220001814C202500015
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-WP(C)/45769/2025	NIRANJAN MOHANTA	APARESH BHOI	//	AOR20220001814C202500016
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-WP(C)/45770/2025	BIKARTAN SENAPATI	APARESH BHOI	//	AOR20220001814C202500017
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-WP(C)/45771/2025	BIPRA CHARAN SAHU	SAROJA KANTA SAMAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-WP(C)/45772/2025	RABINDRA KUMAR SAHOO	NITYANANDA BEHURIA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-WP(C)/45773/2025	JITENDRA KUMAR BEHERA	GOPAL KRISHNA NAYAK	//	
		VS	VS	()	
		ODISHA INFORMATION COMMISSIONER, BBSR		//	
305	D-WP(C)/45774/2025	JAGAT BALLAV PANI	SUBRAT MISRA	//	
		VS	VS	()	
		THE ODISHA STATE COOPERATIVE MILK PRODUCERS FEDERATION LTD, BBSR		//	
306	D-WP(C)/45775/2025	JAGANNATH DAS	PABITRA KUMAR DUTTA	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :07/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/45776/2025	STATE OF ODISHA PRATAP CHANDRA SAHOO VS	ANUP KUMAR MOHAPATRA VS	// // 0	
308	D-WP(C)/45777/2025	STATE OF ODISHA MANAS RANJAN SWAIN VS	GANESH PRASAD SAMAL VS	// // 0	
309	D-WP(C)/45779/2025	STATE OF ODISHA SUSANT KUMAR SETHY VS	MANOJ KUMAR MOHANTY (2) VS	// // 0	
310	D-WP(C)/45780/2025	STATE OF ODISHA MANPOOL INDIA PRIVATE LIMITED VS	SOMA PATNAIK VS	// // 0	AOD20240000363C202500034
311	D-WP(C)/45781/2025	STATE OF ODISHA GITA RANI BISWAL VS	DEEPALI MAHAPATRA VS	// // 0	
312	D-WP(C)/45782/2025	STATE OF ODISHA SULOCHANA SUBUDHI VS	HRUDANANDA MOHAPATRA VS	// // 0	
313	D-WP(C)/45783/2025	STATE OF ODISHA BISIKESAN NARAYAN MOILI VS	SUSANTA KUMAR JETHY VS	// // 0	
314	D-WP(C)/45785/2025	STATE OF ODISHA DEBENDRA KUMAR BEHURA VS	SIBA PRASAD SWAIN VS	// // 0	
315	D-WP(C)/45786/2025	STATE OF ODISHA LINGARAJ MUDULI VS	ANUP KUMAR PATTNAIK VS	// // 0	
316	D-WP(C)/45787/2025	STATE OF ODISHA BIDHUSMITA KAR VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0	
317	D-WP(C)/45790/2025	UNION OF INDIA NIRANJAN MOHANTY VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// // 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :07/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/45791/2025	TAPAN KUMAR SAHU VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //	
319	D-WP(C)/45792/2025	NINI SWAIN VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //	
320	D-WP(C)/45793/2025	TAPAS KUMAR SAHU VS STATE OF ODISHA	SANDEEP PARIDA VS	// 0 //	
321	D-WP(C)/45794/2025	SUNITA PATRO VS STATE OF ODISHA	SUSANTA KUMAR JETHY VS	// 0 //	
322	D-WP(C)/45797/2025	SACHIKANTA MOHANTY VS STATE OF ORISSA	SUDHIR RANJAN MOHAPATRA VS	// 0 //	
323	D-WP(C)/45798/2025	RUKAMAN MAHANANDIA VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //	
324	D-WP(C)/45800/2025	DR. PRASANNA KUMAR PATEL VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //	
325	D-WP(C)/45805/2025	SURENDRA SETHI VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //	
326	D-WP(C)/45806/2025	BISIKESANA NARAYAN MOILI VS STATE OF ODISHA	SUSANTA KUMAR JETHY VS	// 0 //	
327	D-WP(C)/45807/2025	DEBENDRANATH SAHOO VS THE DEBT RECOVERY TRIBUNAL, CUTTACK	BHAWANI SANKAR PANIGRAHI VS	// 0 //	
328	D-WP(C)/45812/2025	MANORANJAN PATRA VS STATE OF ODISHA	SAROJ KUMAR DASH VS	// 0 //	
329	D-WP(C)/45815/2025	NARENDRA KUMAR MOHANTY	BHABANI SANKAR DAS	//	

ORISSA HIGH COURT

FILING REPORT AS ON :07/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
330	D-WP(C)/45818/2025	BISWANATH BEHERA	SATYAJIT BEHERA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-WP(C)/45819/2025	RAMA CHANDRA MISHRA	SANDHYARANI PANI	//	AOR20230000010C202500090
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-WP(C)/45822/2025	RASHMI REKHA RAUT	SANDHYARANI PANI	//	AOR20230000010C202500089
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-WP(C)/45824/2025	MAHESH KUMAR AGRAWAL	DURGA PRASAD JENA	//	
		VS	VS	()	
		UNION OF INDIA		//	
334	D-WP(C)/45826/2025	BHAGIRATHI ROURAY	KOUSIK ANANDA GURU	//	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-WP(C)/45828/2025	ANUPOMA DALAI	PRASANTA KUMAR NANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-WP(C)/45829/2025	UMESH SHARMA	RUDRA NARAYAN PARIJA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-WP(C)/45831/2025	KAMPAL BEDI	KSHIROD KUMAR PAHIL	//	
		VS	VS	()	
		THE STATE OF ODISHA		//	
338	D-WP(C)/45832/2025	MANISHA MALIK	KSHIROD KUMAR PAHIL	//	
		VS	VS	()	
		THE CHIEF EXECUTIVE OFFICER OF TATA POWER NORTHERN ODISHA DISTRIBUTION LIMITED (TPNODL), BALASORE			
339	D-WP(C)/45834/2025	RADHARANJAN MOHANTY	GOPINATH MISHRA	//	
		VS	VS	()	
		BHADRAK MUNICIPALITY		//	
340	D-WP(C)/45835/2025	REETA RANI GARTIA	TANMAY MISHRA	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :07/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		BHARAT PETROLEUM CORPORATION LTD., MUMBAI		//	
341	D-WP(C)/45836/2025	CHANDAN NIKHANDIA	ANIL KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
342	D-WP(C)/45837/2025	BIJAYA KUMAR PATEL	BANSHIDHAR SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
343	D-WP(C)/45839/2025	BILASINI SAHU	AMIT PRASAD BOSE	//	
		VS	VS	0	
		STATE OF ODISHA		//	
344	D-WP(C)/45840/2025	SHYAM SUNDAR SAHU	AMIT PRASAD BOSE	//	
		VS	VS	0	
		STATE OF ODISHA		//	
345	D-WP(C)/45841/2025	SNEHALATA MOHANTY	GOPINATH MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
346	D-WP(C)/45843/2025	TRINATH KUANR	AMIT PRASAD BOSE	//	
		VS	VS	0	
		STATE OF ODISHA		//	
347	D-WP(C)/45844/2025	SWARNALATA SAHOO	KULADA NANDA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
348	D-WP(C)/45845/2025	SARAT CHANDRA BARIK	AMIT PRASAD BOSE	//	
		VS	VS	0	
		STATE OF ODISHA		//	
349	D-WP(C)/45847/2025	NIRUPAMA MALLICK	ARYA TRIPATHY	//	AOD20220004423C202500007
	WP(C)/31668/2025	VS	VS	0	
		STATE OF ODISHA		//	
350	D-WP(C)/45848/2025	SMITA PARIDA	NIRMAL RANJAN ROUSTRAY	//	AOD20240000714C202500029
		VS	VS	0	
		UNION OF INDIA		//	
351	D-WP(C)/45850/2025	AJAYA KABI	BISWARANJAN DALAI	//	AOR20220003722C202500237
		VS	VS	0	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :07/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-WP(C)/45851/2025	KRUSHNA CHANDRA PADHY VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// 0 //	
353	D-WP(C)/45852/2025	GOBINDA CHANDRA PANDA VS UNION OF INDIA	NIRMAL RANJAN ROUTRAY VS	// 0 //	AOD20240000714C202500028
354	D-WP(C)/45854/2025	CHANDRA SEKHAR PATRA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
355	D-WP(C)/45855/2025	DEBAPRIYA NAIK VS STATE OF ODISHA	PRAKASH KUMAR ROUT VS	// 0 //	
356	D-WP(C)/45856/2025	MAMATA BISWAL VS STATE OF ODISHA	KULADA NANDA DAS VS	// 0 //	
357	D-WP(C)/45858/2025	BRUNDABAN PRADHAN VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
358	D-WP(C)/45859/2025	PRATIMA SAHOO VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
359	D-WP(C)/45861/2025	HEMA CHANDRA MEHER VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
360	D-WP(C)/45862/2025	LAIKA MAHARANA VS STATE OF ODISHA	KULADA NANDA DAS VS	// 0 //	
361	D-WP(C)/45863/2025	PADMALOCHAN MOHANTY VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //	
362	D-WP(C)/45866/2025	SOUDAMINI MAHAPATRA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
363	D-WP(C)/45868/2025	RAKESH KUMAR PATEL	PABITRA KUMAR NAYAK	//	

ORISSA HIGH COURT

FILING REPORT AS ON :07/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
364	D-WP(C)/45869/2025	DILLIP KUMAR MOHANTY	GOPAL CHARAN MOHANTY	//	
		VS	VS	0	
		THE PRINCIPAL SECY, LABOUR AND E.S.I.DEPT., ODISHA, BBSR		//	
365	D-WP(C)/45872/2025	KEDARNATH CHOWDHURY	SATYAJIT MOHAPATRA (2)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
366	D-WP(C)/45874/2025	SURAMA SWAIN	KULADA NANDA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
367	D-WP(C)/45875/2025	KRUSHNA CHANDRA PARIDA	SUBHADUTTA ROURAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
368	D-WP(C)/45876/2025	BASANTI MOHAPATRA	SATYAJIT MOHAPATRA (2)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
369	D-WP(C)/45877/2025	JYOTSHNA MANJARI PATALSINGH	NIRANJAN NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
370	D-WP(C)/45878/2025	CHITTARANJAN MOHAPATRA	SOUBHAGYA KUMAR RATH	//	AOR20220004309C202500062
		VS	VS	0	
		STATE OF ODISHA		//	
371	D-WP(C)/45880/2025	BINATA PANDA	PABITRA KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
372	D-WP(C)/45881/2025	SANTIMANI TUDU	DEBASISH PATNAIK	//	
	WP(C)/31705/2025	VS	VS	0	
		SANTOSH BHOI		//	
373	D-WP(C)/45883/2025	SANTOSH SAHOO	ASHOK KUMAR SARANGI	//	
	WP(C)/31696/2025	VS	VS	0	
		STATE OF ODISHA		//	
374	D-WP(C)/45885/2025	SANJUKTA OJHA	GOPINATH MISHRA	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :07/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-WP(C)/45887/2025	BIDULATA SETHI MARKANDA HAIBRU VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// // 0 //	
376	D-WP(C)/45889/2025	SUDEI @ SUDARSAN BEHERA VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //	
377	D-WP(C)/45891/2025	DEEPAK DAS VS STATE OF ODISHA	SUBHASIS MOHAPATRA VS	// 0 //	
378	D-WP(C)/45892/2025	BASANTA KUMAR SAHOO VS HDFC BANK LTD., MUMBAI	BIBHUTI BHUSAN MISHRA VS	// 0 //	
379	D-WP(C)/45893/2025 WP(C)/31707/2025	SHIVA NARAYAN RAHANA VS STATE OF ODISHA	BYOMOKESH SAHOO VS	// 0 //	
380	D-WP(C)/45894/2025	JAYANTI DASH VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //	AOR20220001662C202500233
381	D-WP(C)/45895/2025	SAGARIKA BISWAL VS THE COMMISSIONER OF CT AND GST	PRABODHA CHANDRA NAYAK VS	// 0 //	AOR20220001657C202500137
382	D-WP(C)/45896/2025	ABHIJIT NAYAK VS THE COMMISSIONER OF CT AND GST	PRABODHA CHANDRA NAYAK VS	// 0 //	AOR20220001657C202500138
383	D-WP(C)/45897/2025	PRADIP KUMAR MALLICK VS UNION OF INDIA	KANANBALA ROY CHOUDHURY VS	// 0 //	AOR20220001523C202500130
384	D-WP(C)/45898/2025	DILLIP KUMAR BADAPANDA VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	// 0 //	
385	D-WP(C)/45899/2025	SUBHAM SWAIN VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //	

ORISSA HIGH COURT**FILING REPORT AS ON :07/11/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-WP(C)/45900/2025	BHAGIRATHI@BHAGYADHAR SAHOO VS STATE OF ODISHA	AJIT CHANDRA MOHAPATRA VS	// 0 //	
387	D-WP(C)/45902/2025	SRTOSINI MAHALLIK VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //	
388	D-WP(C)/45903/2025	KUNTALA DHAL VS THE MEMBER, BOARD OF REVENUE, ODISHA, CUTTACK	ABINASH ROUTRAY VS	// 0 //	
389	D-WP(C)/45904/2025	PABITRA KUMAR PARIDA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //	
390	D-WP(C)/45906/2025	ANJULIKA BISWAL VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //	
391	D-WP(C)/45907/2025	MADAN PANDE VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //	
392	D-WP(C)/45910/2025	ANIL KUMAR JENA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //	
393	D-WP(C)/45913/2025	SURENDRA KUMAR HOTA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //	
394	D-WP(C)/45916/2025	PRATAP KUMAR MOHANTY VS VICE-CHANCELOR, UTKAL UNIVERSITY, BBSR	SANJIB MOHANTY VS	// 0 //	
395	D-WP(C)/45917/2025	GITANJALI PADHI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //	
396	D-WP(C)/45918/2025	DAYASAGAR MAJHI VS MAHANADI COALFIELDS LIMITED, SAMBALPUR	SIBA PRASAD PATRA VS	// 0 //	
397	D-WP(C)/45919/2025	SUJATA NAYAK	DILLIP KUMAR MOHAPATRA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :07/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
398	D-WP(C)/45920/2025	KUMAR MAJHI	SIBA PRASAD PATRA	//	
		VS	VS	0	
		MAHANADI COALFIELDS LIMITED, SAMBALPUR		//	
399	D-WP(C)/45921/2025	BIPINI BIHARI SETHI	DILLIP KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
400	D-WP(C)/45923/2025	KARUNAKAR MAJHI	DILLIP KUMAR RAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
401	D-WP(C)/45924/2025	CHAITU KACHHARIA	SIBA PRASAD PATRA	//	
		VS	VS	0	
		MAHANADI COALFIELDS LIMITED, SAMBALPUR		//	
402	D-WP(C)/45925/2025	BHAGABATI PRADHAN	SIBA PRASAD PATRA	//	
		VS	VS	0	
		MAHANADI COALFIELDS LIMITED, SAMBALPUR		//	
403	D-WP(C)/45926/2025	SUCHISMITA SAMAL	DILLIP KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
404	D-WP(C)/45927/2025	LABA MAJHI	SIBA PRASAD PATRA	//	
		VS	VS	0	
		MAHANADI COALFIELDS LIMITED, SAMBALPUR		//	
405	D-WP(C)/45928/2025	BAIRAGI BEHERA	DILLIP KUMAR RAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
406	D-WP(C)/45929/2025	PRATAP MAJHI	SIBA PRASAD PATRA	//	
		VS	VS	0	
		MAHANADI COALFIELDS LIMITED, SAMBALPUR		//	
407	D-WP(C)/45930/2025	SACHIN TANDI	SANKAR PRASAD PANI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
408	D-WP(C)/45931/2025	KESAB DILA	SIBA PRASAD PATRA	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :07/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-WP(C)/45932/2025	MAHANADI COALFIELDS LIMITED, SAMBALPUR DURGA SANKAR MOHAPATRA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// // 0 //	
410	D-WP(C)/45933/2025	MAA KALJAE MOTOR BOAT WORKERS UNION, KISANPUR VS STATE OF ODISHA	SIBIPRA PRASAD PANI VS	// 0 //	
411	D-WP(C)/45934/2025	GANESH MAJHI VS MAHANADI COALFIELDS LIMITED, SAMBALPUR	SIBA PRASAD PATRA VS	// 0 //	
412	D-WP(C)/45936/2025	RAJENDRA KUMAR PATRO VS STATE OF ORISSA	SUSANTA KUMAR JETHY VS	// 0 //	
413	D-WP(C)/45937/2025	KULAMANI KACHHARIA VS M.C.L.SAMBALPUR	SIBA PRASAD PATRA VS	// 0 //	
414	D-WP(C)/45939/2025	DR.PRASANTA KUMAR SETHI VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	// 0 //	
415	D-WP(C)/45940/2025	SWARUPA NAYAK VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //	
416	D-WP(C)/45941/2025	MADHUSUDAN KARTA VS M.C.L.SAMBALPUR	SIBA PRASAD PATRA VS	// 0 //	
417	D-WP(C)/45942/2025	PUSPA HEMBRAM VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	// 0 //	
418	D-WP(C)/45945/2025	JAGANNATH PRASAD DALAI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
419	D-WP(C)/45946/2025	MITHUN KACHHARIA VS M.C.L.SAMBALPUR	SIBA PRASAD PATRA VS	// 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :07/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-WP(C)/45947/2025	DR.SUPRAVA NAYAK VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS STATE OF ODISHA	// 0 //	
421	D-WP(C)/45948/2025	TANKADHAR PRADHAN VS M.C.L.SAMBALPUR	SIBA PRASAD PATRA VS M.C.L.SAMBALPUR	// 0 //	
422	D-WP(C)/45950/2025	HARIDASPUR PARADIP RAILWAY COMPANY LTD., VS STATE OF ODISHA	KHARNA KUMAR DASH VS STATE OF ODISHA	// 0 //	
423	D-WP(C)/45951/2025	RAJAT KUMAR TANTY VS STATE OF ODISHA	STHITI PRAGYAN SUNANDINI VS STATE OF ODISHA	// 0 //	
424	D-WP(C)/45953/2025	DR.MONTY KUJUR VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS STATE OF ODISHA	// 0 //	
425	D-WP(C)/45954/2025	BRUSHAV KACHHARIA VS M.C.L.SAMBALPUR	SIBA PRASAD PATRA VS M.C.L.SAMBALPUR	// 0 //	
426	D-WP(C)/45956/2025	DR.RUPASHREE GOSWAMI VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS STATE OF ODISHA	// 0 //	
427	D-WP(C)/45957/2025	NARASINGH KACHHARIA VS M.C.L.SAMBALPUR	SIBA PRASAD PATRA VS M.C.L.SAMBALPUR	// 0 //	
428	D-WP(C)/45959/2025	SUBHASISH GIRI VS STATE OF ODISHA	JNANESH MOHANTY VS STATE OF ODISHA	// 0 //	
429	D-WP(C)/45960/2025	TAPAN KARTA VS M.C.L.SAMBALPUR	SIBA PRASAD PATRA VS M.C.L.SAMBALPUR	// 0 //	
430	D-WP(C)/45961/2025	RAKESH RANJAN SAHOO VS THE COLLECTOR, CUTTACK	BISWAJIT NAYAK VS THE COLLECTOR, CUTTACK	// 0 //	
431	D-WP(C)/45962/2025	HARIDASPUR PARADIP RAILWAY COMPANY LTD.,	KHARNA KUMAR DASH	//	

ORISSA HIGH COURT

FILING REPORT AS ON :07/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
432	D-WP(C)/45963/2025	JADUMANI KACHHARIA	SIBA PRASAD PATRA	//	
		VS	VS	0	
		M.C.L.SAMBALPUR		//	
433	D-WP(C)/45964/2025	PRADIPTA KUMAR PANDA	BISWABIHARI MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
434	D-WP(C)/45965/2025	BHABA SHANKAR PARIDA	JNANESH MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
435	D-WP(C)/45967/2025	BHOLA KACHHARIA	SIBA PRASAD PATRA	//	
		VS	VS	0	
		M.C.L.SAMBALPUR		//	
436	D-WP(C)/45968/2025	PADMA CHARAN OJHA	MANORANJAN PATTANAIAK	//	
		VS	VS	0	
		ADDI COMMISSIONER ADDITIONAL REVISION COURT NO1, BBSR		//	
437	D-WP(C)/45969/2025	RUPAK KUMAR BARIK	JNANESH MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
438	D-WP(C)/45970/2025	MOHAN CHAND	JITENDRA KUMAR MISHRA (2)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
439	D-WP(C)/45971/2025	NAMITA DAS	JNANESH MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
440	D-WP(C)/45972/2025	PRAKASH CHANDRA BEHERA	SUKANTA KUMAR NAYAK (2)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
441	D-WP(C)/45973/2025	MAHESH CHANDRA MISHRA	PRANGYANANDA PATTANAIAK	//	
		VS	VS	0	
		RESERVE BANK OF INDAI, BBSR		//	
442	D-WP(C)/45974/2025	KARUNAKAR BEHERA	JNANESH MOHANTY	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :07/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
443	D-WP(C)/45975/2025	STATE OF ODISHA BIJAYA KUMAR SAHOO VS	SUBHADUTTA ROUSTRAY VS	// // 0	
444	D-WP(C)/45976/2025	STATE OF ODISHA SAROJ RANJAN MOHANTY VS	SUKANTA KUMAR NAYAK (2) VS	// // 0	
445	D-WP(C)/45977/2025	STATE OF ODISHA ABHISHEK SAHU VS	PRANGYANANDA PATTANAIAK VS	// // 0	
446	D-WP(C)/45978/2025	NIRUPAMA SAHU PRAKASH KUMAR BARIK VS	JNANESH MOHANTY VS	// // 0	
447	D-WP(C)/45979/2025	STATE OF ODISHA NIRANJAN BISWAL VS	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// // 0	
448	D-WP(C)/45980/2025	STATE OF ODISHA JANAKI MISHRA VS	SUBRAT SATPATHY VS	// // 0	
449	D-WP(C)/45981/2025	STATE OF ODISHA URBASI ROUTARAY VS	SHASHI BHUSAN JENA VS	// // 0	
450	D-WP(C)/45982/2025	STATE OF ODISHA SANTOSH KUMAR MISHRA VS	PRABODHA CHANDRA NAYAK VS	// // 0	AOR20220001657C202500139
451	D-WP(C)/45983/2025	STATE OF ODISHA SANJEEB KUMAR PATHI VS	JNANESH MOHANTY VS	// // 0	
452	D-WP(C)/45984/2025	STATE OF ODISHA BIJAYA KUMAR MALLICK VS	ARUN KUMAR DAS VS	// // 0	
453	D-WP(C)/45985/2025	UNION OF INDIA NIHAR RANJAN MOHANTY VS	LALITENDU MISHRA VS	// // 0	AOR20220001610C202500072
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :07/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
454	D-WP(C)/45986/2025	P.SIMANCHAL PATRO VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
455	D-WP(C)/45987/2025	SATEESHA KUMAR SAHOO VS STATE OF ODISHA	PRADEEPTA KUMAR SWAIN VS	// 0 //	
456	D-WP(C)/45988/2025	SHREENIBASH SAHOO VS STATE OF ODISHA	JAGAMOHAN PATTANAIAK VS	// 0 //	AOR20220001586C202500088
457	D-WP(C)/45989/2025	SUDHIR KUMAR NAYAK VS STATE OF ODISHA	SUDARSAN BEHERA VS	// 0 //	
458	D-WP(C)/45992/2025	SURAJ PRAKASH SINGHA VS STATE OF ODISHA	JNANESH MOHANTY VS	// 0 //	
459	D-WP(C)/45994/2025	DEEPAK KUMAR PATRA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
460	D-WP(C)/45996/2025	SANJIB KHANDAYATRAY VS THE CHIEF SECRETARY, GOVT. OF ODISHA, BBSR	VS	// 0 //	
461	D-WP(C)/45997/2025	M/S MAA KALI LOGISTICS AND INFRATECH PVT. LTD VS STATE OF ODISHA	DANUP DASH VS	// 0 //	AOR20220001390C202500072
462	D-WP(C)/45998/2025	ANOJ KUMAR GIRI VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
463	D-WP(C)/45999/2025	BUDHIA NAIK VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //	
464	D-WP(C)/46000/2025	MADAN PANDE VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //	
465	D-WP(C)/46001/2025	BRAHMANANDA PANI	SWARUP KUMAR PATNAIK	//	

ORISSA HIGH COURT**FILING REPORT AS ON :07/11/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
466	D-WP(C)/46002/2025	STATE OF ODISHA CHAMPAIRAM MAJHI	MANORANJAN PADHI	//	
		VS	VS	0	
467	D-WP(C)/46003/2025	STATE OF ORISSA SHANTILATA BARIK	PRADEEPTA KUMAR SWAIN	//	
		VS	VS	0	
468	D-WP(C)/46005/2025	STATE OF ODISHA ARUN KUMAR SETHY	MANORANJAN PADHI	//	
		VS	VS	0	
469	D-WP(C)/46006/2025	STATE OF ORISSA RABINDRA SAHOO	BUDHIRAM DAS	//	
		VS	VS	0	
470	D-WP(C)/46007/2025	STATE OF ODISHA LAMBODAR SAHU	MANORANJAN PADHI	//	
		VS	VS	0	
471	D-WP(C)/46008/2025	STATE OF ORISSA BISIKESANA NARAYAN MOILI	SUSANTA KUMAR JETHY	//	
		VS	VS	0	
472	D-WP(C)/46010/2025	STATE OF ODISHA MANORANJAN PRADHAN	MANORANJAN PADHI	//	
		VS	VS	0	
473	D-WP(C)/46011/2025	STATE OF ORISSA BHAKTABANDHU SHA	SONITA BISWAL	//	
		VS	VS	0	
474	D-WP(C)/46012/2025	STATE OF ODISHA SACHHI MALIK	BISWAJIT NAYAK	//	
		VS	VS	0	
475	D-WP(C)/46013/2025	THE COLLECTOR, CUTTACK SAGAR KAR	BYOMOKESH SAHOO	//	
		VS	VS	0	
476	D-WP(C)/46014/2025	STATE OF ODISHA NIRANJAN BEHERA	MANORANJAN PADHI	//	
		VS	VS	0	

ORISSA HIGH COURT**FILING REPORT AS ON :07/11/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
477	D-WP(C)/46015/2025	STATE OF ORISSA SWAGAT DAS VS	SONITA BISWAL VS	// // 0	
478	D-WP(C)/46017/2025	STATE OF ODISHA SK. ABDUL MOHIN VS	JAJATI KESHARI KHUNTIA VS	// // 0	
479	D-WP(C)/46018/2025	ADMINISTRATOR, ODISHA, BOARD OF WAKE, CUTTACK SUKANTA KUMAR SAHOO VS	NIRANJAN BISWAL VS	// // 0	
480	D-WP(C)/46020/2025	STATE OF ODISHA ANTARJYAMI PRADHAN VS	SUBHENDU KAR VS	// // 0	
481	D-WP(C)/46021/2025	STATE OF ODISHA GHANASHYAM JENA VS	NIRANJAN BISWAL VS	// // 0	
482	D-WP(C)/46023/2025	STATE OF ODISHA TARA @ TARAMANI PARHI VS	SURESH KUMAR CHOUDHURY VS	// // 0	
483	D-WP(C)/46024/2025	BISWANATH MOHANTY GUNA SAHU VS	NIRANJAN BISWAL VS	// // 0	
484	D-WP(C)/46027/2025	STATE OF ODISHA PRAMOD KUMAR JENA VS	SURENDRA KUMAR BISWAL VS	// // 0	
485	D-WP(C)/46029/2025	DIPTIMAYEE JENA SURAJ AGRAWAL VS	UMA CHARAN MISHRA VS	// // 0	
486	D-WP(C)/46030/2025	STATE OF ODISHA NIRAJ KUMAR CHAMPATI VS	DEBAJYOTI SAMAL VS	// // 0	
487	D-WP(C)/46035/2025	PRESIDING OFFICER, DEBT RECOVERY TRIBUNAL, ODISHA, CUTTACK BIMAL MAHARANA VS	RAJALAXMI BISWAL VS	// // 0	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :07/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
488	D-WP(C)/46037/2025	SANGHAMITRA PATNAIK VS THE TAHASILDAR KHORDHA	DWARIKA PRASAD MOHANTY VS	// () //	
489	D-WP(C)/46038/2025	SK. KADIM VS STATE OF ODISHA	SOUBHAGYA SUNDAR DAS VS	// () //	
490	D-WP(C)/46041/2025	SUNARAM RANA VS STATE OF ODISHA	SANTOSH KUMAR NANDA VS	// () //	
491	D-WP(C)/46045/2025	SUBHASH CHANDRA NAYAK VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// () //	AOD20230000737C202500099
492	D-WP(C)/46046/2025	ODISHA SAMABAYA SURAKSHYA SANGHA, CUTTACK VS STATE OF ODISHA	AKSHAR KUMAR MISHRA VS	// () //	
493	D-WP(C)/46047/2025	BASANTI BEHERA VS COLLECTOR AND DISTRICT MAGISTRATE, PURI	DIPTI RANJAN MOHAPTRA VS	// () //	
494	D-WP(C)/46048/2025	SUSIL CHANDRA PANDA VS COMMISSIONER CUM SECRETARY, GOVT. OF ODISHA	PROMOD KUMAR SABAT VS	// () //	AOR20220003011C202500017
495	D-WP(C)/46049/2025	M/S CHANDRA PRAKASH SINGH VS REGIONAL DIRECTOR, EMPLOYEES STATE INSURANCE CORPORATION	ARUNA KUMAR NAYAK VS	// () //	AOR20220001266C202500019
496	D-WP(C)/46051/2025	ARUN SAHOO VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// () //	
497	D-WP(C)/46053/2025	KAILASH CHANDRA CHINARA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// () //	
498	D-WP(C)/46054/2025	M/S.TIMES SCHOLARS GURUKULAUNDER NILACHALACHANDRANATH TRUST, BBSR VS ADDL.REVISIONAL COURT NO.3, MEMBER, BOARD OF REVENUE, CUTTACK	ACHYUTANANDA PATTANAİK VS	// () //	
499	D-WP(C)/46055/2025	SHREE SHREE MANGELESWAR MAHADEV BIJE, KHURDA	ACHYUTANANDA PATTANAİK	//	

ORISSA HIGH COURT

FILING REPORT AS ON :07/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
500	D-WP(C)/46057/2025	PRAMILA DASH	DWARIKA PRASAD MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
501	D-WP(C)/46059/2025	SATYANANDA MOHAPATRA	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
502	D-WP(C)/46060/2025	M/S.TIMES COLLEGE OF NILACHAL EDUCATIONAL TRUST, BBSR	JAGAJIBAN PRADHAN	//	
		VS	VS	0	
		ADDL.REVISIONAL COURTNO.3, BOARD OF REVENUE ODISHA, CUTTACK		//	
503	D-WP(C)/46063/2025	SHUBHRANSHU NAIK	GOKULANANDA SAHU	//	
		VS	VS	0	
		CENTRAL BOARD OF SECONDARY EDUCATION, DELHI		//	
504	D-WP(C)/46064/2025	BANDANA BHATTA	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
505	D-WP(C)/46065/2025	ASADU NAIK	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
506	D-WP(C)/46066/2025	DR.SARADDA PRASAD MISHRA	JAGAJIBAN PRADHAN	//	
		VS	VS	0	
		ADDL.REVISIONAL COURT.NO.3, BOARD OF REVENUE, ODISHA CUTTACK		//	
507	D-WP(C)/46068/2025	KAMALINI DEVI	AMIT KUMAR SAA	//	
		VS	VS	0	
		STATE OF ORISSA		//	
508	D-WP(C)/46069/2025	MOHD.MUSTOFA ALI	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
509	D-WP(C)/46071/2025	LAXMIDHAR SETHY	SOMANATH NANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
510	D-WP(C)/46072/2025	M/S.NILACHAL EDUCATION TRUST, BBSR	JAGAJIBAN PRADHAN	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :07/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
511	D-WP(C)/46073/2025	ADDL.REVISIONAL COURTNO.3, BOARD OF REVENUE, ODISHA, CUTTACK PRATIKSHYA SWAIN VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// // 0 //	
512	D-WP(C)/46074/2025	GAYATRI PRIYADARSINI VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //	
513	D-WP(C)/46076/2025	SHISHIR KUMAR KHATOI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
514	D-WP(C)/46077/2025	SARITA MINZ VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //	
515	D-WP(C)/46078/2025	KORAPU SATYANARAYANA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
516	D-WP(C)/46079/2025	PRAVAT KUMAR MISHRA@PRABHAT KUMAR MISHRA VS STATE OF ODISHA	BEKANANDA MAHAPATRA VS	// 0 //	
517	D-WP(C)/46080/2025	SONALI NAYAK VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //	
518	D-WP(C)/46081/2025	RINARANI SAHU VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
519	D-WP(C)/46082/2025	MIR OHIDULLA VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// 0 //	
520	D-WP(C)/46083/2025	UNATI MAJHI VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //	
521	D-WP(C)/46084/2025	ALOK KUMAR ROUT VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :07/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
522	D-WP(C)/46085/2025	BRAHMAPADA MOHANTY VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
523	D-WP(C)/46086/2025	BALARAM JENA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //	AOD20240000242C202500264
524	D-WP(C)/46087/2025	LAXMIDHAR PANDA VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //	
525	D-WP(C)/46088/2025	SANDHYARANI PANDA VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	// 0 //	
526	D-WP(C)/46089/2025	DR.TUSHAR RANJAN PATNAİK VS GOVT OF INDIA	SAMEER KUMAR DAS VS	// 0 //	
527	D-WP(C)/46090/2025	PRISILA TIRKEY VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
528	D-WP(C)/46091/2025	MURALIDHAR JENA VS THE GENERAL MANAGER, INDIAN BANK, MAIN BRANCH, KHORDHA	DEEPAK RANJAN SUNDARAY VS	// 0 //	
529	D-WP(C)/46092/2025	PRASANTA KUMAR DAS VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
530	D-WP(C)/46093/2025	ANNAPURNA SWAIN VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
531	D-WP(C)/46094/2025	KALAHANDI GNM COLLEGE, KALAHANDI VS STATE OF ODISHA	RABINDRA KUMAR SAHOO VS	// 0 //	
532	D-WP(C)/46096/2025	SANTOSH KUMAR ROUT VS STATE OF ODISHA	PAMI RATH VS	// 0 //	
533	D-WP(C)/46097/2025	TIMES COLLEGE, BBSR	JAGAJIBAN PRADHAN	//	

ORISSA HIGH COURT

FILING REPORT AS ON :07/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
534	D-WP(C)/46098/2025	ADDL.REVISIONAL COURTNO.3, BOARD OF REVENUE, ODISHA, CUTTACK SARADA MISHRA	JAGAJIBAN PRADHAN	//	
		VS	VS	()	
535	D-WP(C)/46101/2025	ADDL.REVISIONAL COURTNO.3, BOARD OF REVENUE, ODISHA, CUTTACK TIMES COLLEGE OF PLUS 2 SCIENCE AND COMMERCE	JAGAJIBAN PRADHAN	//	
		VS	VS	()	
536	D-WP(C)/46104/2025	ADDL.REVISIONAL COURTNO.3, BOARD OF REVENUE, ODISHA, CUTTACK TIMES SCHOLARS GURUKULA UNDER NILACHALA EDUCATIONAL TRUST, BBSR	JAGAJIBAN PRADHAN	//	
		VS	VS	()	
537	D-WPCRL/34343/2025	ADDL.REVISIONAL COURTNO.3, BOARD OF REVENUE, ODISHA, CUTTACK BABUNA MOHARANA	UMAKANTA MISHRA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
538	D-WPCRL/34413/2025	PRAVASINI NAYAK	SATYA RANJAN MULIA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
539	D-ABLAPL/34213/2025	SK. FARUK @ SK. FAROOQUE	RAJENDRA NARAYAN ROUT	PURUNABAZAR /253 /2025	AOR20220001558C202500212
		VS	VS	()	
		STATE OF ODISHA		//	
540	D-ABLAPL/34214/2025	HARIHAR MAJHI	SARADA PRASAD DASH	BAISINGA /560 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
541	D-ABLAPL/34219/2025	JOSHNA RANI ACHARYA	SANGRAMJIT PANDA	MAHILA P.S.(BBSR) /304 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
542	D-ABLAPL/34220/2025	RAJENDRA PRASAD ACHARYA	SANGRAMJIT PANDA	MAHILA P.S.(BBSR) /304 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
543	D-ABLAPL/34221/2025	PRITAM KUMAR BEHERA	JITENDRA SAMANTARAY	SAHADEV KHUNTA /247 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
544	D-ABLAPL/34226/2025	SITAKANTA MALIK @ KUKURIA	DEEPAK KU SAHOO	//0	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :07/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
545	D-ABLAPL/34229/2025	STATE OF ODISHA MD. RIYAZ UDDIN VS	ANITA SAHOO VS	// BALASORE SADAR /495 /2025 ()	
546	D-ABLAPL/34234/2025	STATE OF ODISHA DIPTI RANJAN NANDA VS	KOUSIK ANANDA GURU VS	// / /0 ()	
547	D-ABLAPL/34235/2025	STATE OF ODISHA SUDHANSU SEKHAR BEHERA VS	GOPAL KRISHNA NAYAK VS	// BHANJANAGAR /1127 /2025 ()	
548	D-ABLAPL/34238/2025	STATE OF ODISHA JAGA @ JAGABANDHU NAYAK VS	APARESH BHOI VS	// SORO /838 /2025 ()	AOR20220001814C202500018
549	D-ABLAPL/34241/2025	STATE OF ODISHA JAFAR KHAN VS	RAMDAS ACHARY VS	// Bamapada (Industrial Area) /144 /2025 ()	
550	D-ABLAPL/34242/2025	STATE OF ODISHA PITABASA PANDA VS	AJIT KUMAR PANDA VS	// BANKI /365 /2025 ()	
551	D-ABLAPL/34244/2025	STATE OF ODISHA SANKARSAN @ SANKARA MALIK VS	SURENDRA PRASAD BARIK VS	// BASUDEVPUR /750 /2025 ()	
552	D-ABLAPL/34254/2025	STATE OF ODISHA CHHALU BAGARTY VS	PRATYUSHA NAIDU VS	// BOLANGIR SADAR /352 /2025 ()	
553	D-ABLAPL/34255/2025	STATE OF ODISHA DILLIP KUMAR DAS VS	MANORANJAN DAS VS	// LAXMISAGAR P.S. /612 /2025 ()	AOR20220000053C202500117
554	D-ABLAPL/34256/2025	STATE OF ODISHA RAMESH BEHERA VS	AJIT KUMAR MOHANTY VS	// / /0 ()	
555	D-ABLAPL/34258/2025	STATE OF ODISHA SK. ISTHAR @ SK. ISTAR VS	PRANAB RANJAN CHHATOI VS	// RAJKANIKA /550 /2025 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :07/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
556	D-ABLAPL/34260/2025	PRAVAS BEHERA VS STATE OF ODISHA	DEBASIS BISWAL VS	KRUSHANANDAPUR /155 /2025 () //	
557	D-ABLAPL/34261/2025	MAMATA BEHERA VS STATE OF ODISHA	JULIYAS PRASAD BEHERA VS	MOTANGA /388 /2025 () //	
558	D-ABLAPL/34262/2025	MANI DAKUA VS STATE OF ODISHA	ARIJEET MISHRA VS	B.SINGHPUR /131 /2025 () //	
559	D-ABLAPL/34268/2025	SUNIL MAHARANA @ NANDU VS STATE OF ODISHA	ARIJEET MISHRA VS	LALBAG /184 /2025 () //	
560	D-ABLAPL/34270/2025	SANGRAM PRADHAN VS STATE OF ODISHA	BISWARANJAN DALAI VS	KUJANGA /358 /2025 () //	AOR20220003722C202500235
561	D-ABLAPL/34275/2025	DHARANI BEHERA @ DHARANIDHAR BEHERA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	INDUASTRIAL,NISA /386 /2025 () //	AOD2025000009C202500050
562	D-ABLAPL/34276/2025	BABUNA @ PRASANT BEHERA @ BERA VS STATE OF ODISHA	SARADA PRASAD DASH VS	BANDAR MARINE /27 /2025 () //	
563	D-ABLAPL/34289/2025	SHIBA BEHERA VS STATE OF ODISHA	SABYASACHI MISHRA VS	/ /0 () //	
564	D-ABLAPL/34291/2025	BULU DAS VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	DHAMARA PS /22 /2025 () //	
565	D-ABLAPL/34292/2025	SUSANT KUMAR MOHANTY@ BULU VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	GOBINDAPUR /256 /2025 () //	AOR20220001297C202500274
566	D-ABLAPL/34293/2025	SABITRI SAHOO @ SABITA VS STATE OF ODISHA	SURESH KUMAR PANDA VS	JAGATPUR /638 /2025 () //	
567	D-ABLAPL/34295/2025	KAMALAKANTA SIAL @ KATHIA	SUSANTA KUMAR SAHU	/ /0	

ORISSA HIGH COURT

FILING REPORT AS ON :07/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
568	D-ABLAPL/34296/2025	SK SADIK @ SK SADIK ALI	KHUSBU PANIGRAHI	BALASORE SADAR /440 /2025	AOR20220002787C202500156
		VS	VS	()	
		STATE OF ODISHA		//	
569	D-ABLAPL/34301/2025	NALU SETHY @ SUSANTA KUMAR SETHY	SANGRAM KUMAR SINGH	BANKI /292 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
570	D-ABLAPL/34304/2025	ASHOK SETHY	SANGRAM KUMAR SINGH	BANKI /292 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
571	D-ABLAPL/34307/2025	MANOJA BEHERA @ MANOJ BEHERA	SNEHASISH BEHERA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
572	D-ABLAPL/34308/2025	DHANESWAR BARIK	SARAT KUMAR JENA	BAIDYANATHPUR /528 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
573	D-ABLAPL/34312/2025	SAMAR MISTRY	DEEPAK KU SAHOO	MARINE PS AT JAMBO /230 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
574	D-ABLAPL/34315/2025	KALANDI MALLICK	SURESH CHANDRA PRADHAN	MAHILA P.S.(BBSR) /301 /2025	AOR20220003509C202500065
		VS	VS	()	
		STATE OF ODISHA		//	
575	D-ABLAPL/34316/2025	DEBJANI MISTRY	DEEPAK KU SAHOO	MARINE PS AT JAMBO /230 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
576	D-ABLAPL/34321/2025	SURENDRA JENA @ SITU	ARJUNA CHARANA BEHERA	BINJHARPUR /374 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
577	D-ABLAPL/34324/2025	MINATI PAIKARAY	RABINDRA NATH PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
578	D-ABLAPL/34326/2025	DEBASISH MISHRA	KARUNAKAR GAYA	SUNDARGARH TOWN /445 /2025	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :07/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
579	D-ABLAPL/34327/2025	STATE OF ODISHA KRUSHNA PRADHAN VS	RABINDRA NATH PANDA VS	// BANKI /120 /2025 ()	
580	D-ABLAPL/34329/2025	STATE OF ODISHA RABI PING VS	MANOJ BIHARI DAS VS	// AIRPORT P.S. /171 /2025 ()	
581	D-ABLAPL/34334/2025	STATE OF ODISHA PADMAJA PRIYADARSHINI MISHRA VS	BIKRAM KESHARI BAL VS	// SALIPUR /471 /2025 ()	
582	D-ABLAPL/34338/2025	STATE OF ODISHA AKHIA @ AKSHYA KUMAR SAHOO VS	PRADEEP KUMAR KUNDU VS	// NALI /296 /2025 ()	AOD20240000001C202500182
583	D-ABLAPL/34339/2025	STATE OF ODISHA UDI @ BABAJI SAHOO VS	PRASHANTA KUMAR NAYAK VS	// BHADRAK RURAL /669 /2025 ()	AOD20240000333C202500097
584	D-ABLAPL/34345/2025	STATE OF ODISHA LALIT KUMAR MALIK VS	AGASTI KANUNGO VS	// KHANTAPADA /226 /2025 ()	
585	D-ABLAPL/34347/2025	STATE OF ODISHA MADAN SAHU VS	SIDHARTHA DAS VS	// DEOGAON /361 /2025 ()	
586	D-ABLAPL/34348/2025	STATE OF ODISHA PRAMOD KUMAR BEHERA VS	ASIT KUMAR JENA VS	// BADACHANA /405 /2025 ()	
587	D-ABLAPL/34349/2025	STATE OF ODISHA SANJAYA HOTA VS	SIDHARTHA DAS VS	// DEOGAON /361 /2025 ()	
588	D-ABLAPL/34350/2025	STATE OF ODISHA MANORANJAN MOHANTY VS	SAMBIT BISWAL VS	// PARADEEP MODEL /307 /2025 ()	
589	D-ABLAPL/34355/2025	STATE OF ODISHA DIPAK ROUT VS	SMRUTI RANJAN ROUT VS	// BYREE /259 /2025 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :07/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
590	D-ABLAPL/34362/2025	RAMESH KUMAR SAHU VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	DEOGAON /361 /2025 () //	
591	D-ABLAPL/34366/2025	BIBHU PRASAD TRIPATHY VS STATE OF ODISHA	SITANSHU MOHAN DWIBEDY VS	//0 () //	
592	D-ABLAPL/34367/2025	GANDHARBA SAHU VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	RAMBHA (KHALLIKOTE) /648 /2025 () //	
593	D-ABLAPL/34368/2025	TUSAR RANJAN ROUT VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	NIALI /21 /2017 () //	
594	D-ABLAPL/34371/2025	UDIT GARDIA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	AIRPORT P.S. /138 /2025 () //	
595	D-ABLAPL/34375/2025	RANJAN KUMAR SAHOO VS STATE OF ODISHA	SITIKANT MISHRA VS	SALIPUR /529 /2025 () //	
596	D-ABLAPL/34376/2025	MANISH BEHERA VS STATE OF ODISHA	PRAYAS MOHANTY VS	BHANJPUR /313 /2025 () //	
597	D-ABLAPL/34377/2025	DILIP SAHU @ DILLIP KUMAR SAHU VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	JAGANNATHA PRASAD /9 /2024 () //	AOD20220003315C202500074
598	D-ABLAPL/34387/2025	KALU PATRA @ NILANCHALA PATRO VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BADABAZAR /529 /2025 () //	AOR20250001157C202500005
599	D-ABLAPL/34388/2025	SYED REYAN AHMED VS STATE OF ODISHA	MD ARSHAD RAZA KHAN VS	INFOCITY PS /508 /2025 () //	AOD20250001139C202500003
600	D-ABLAPL/34389/2025	DIBYAJYOTI DIXIT VS STATE OF ODISHA	JADUNATH PRADHAN VS	MADHUPATNA /292 /2025 () //	
601	D-ABLAPL/34394/2025	SAHARUKH SAHA	SUKANTA KUMAR NAYAK	PURUNABAZAR /261 /2025	

ORISSA HIGH COURT

FILING REPORT AS ON :07/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
602	D-ABLAPL/34398/2025	AJAY MAHATA	JAYANTA KUMAR MAJHI	BASTA /123 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
603	D-ABLAPL/34401/2025	SK.JABID @ SK.JABED	JAYANTA KUMAR MAJHI	BALASORE TOWN /63 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
604	D-ABLAPL/34403/2025	SHANTILATA MANDAL	LAXMIDHAR DASH	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
605	D-ABLAPL/34404/2025	NIRANJAN PATTAYAT	JAYANTA KUMAR MAJHI	SINGLA /16 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
606	D-ABLAPL/34405/2025	NABA KISHORE GUIN	DURGA PRASAD PRADHAN	KUAKHIA /297 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
607	D-ABLAPL/34408/2025	NARENDRA MALIK @ PELUA	JAYANTA KUMAR MAJHI	GOPALPUR /189 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
608	D-ABLAPL/34411/2025	MANAS KUMAR SAMAL @ AJU SAMAL	SANDEEP RAJ PANDA	BADAMBADI /432 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
609	D-ABLAPL/34412/2025	JAGANNATH SAHOO @ KAIRA SAHU	AMIT KUMAR NATH	BANARAPAL /482 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
610	D-ABLAPL/34414/2025	PRASHANT KUMAR NANDA	PRANAYA KUMAR DASH	KALINGA NAGAR /403 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
611	D-ABLAPL/34420/2025	SAMBHU BEHERA @ SAMBHU	JYOTIRMAYA SAHOO	RAMBHA (KHALLIKOTE) /792 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
612	D-ABLAPL/34423/2025	AMELA MISTRI @ AMELA MISTRY	JYOTIRMAYA SAHOO	RAIGHAR /97 /2025	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :07/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
613	D-ABLAPL/34425/2025	STATE OF ODISHA SIBA PRASAD DAS VS	SMRUTI RANJAN ROUT VS	// NISCHINTAKOILI /237 /2025 ()	
614	D-ABLAPL/34427/2025	STATE OF ODISHA BIDYADHAR DHALA VS	PREETAM MISHRA VS	// BOUDH /300 /2025 ()	
615	D-ABLAPL/34428/2025	STATE OF ODISHA ROHIT GUPTA VS	PRANAYA KUMAR DASH VS	// KALINGA NAGAR /403 /2025 ()	
616	D-ABLAPL/34432/2025	STATE OF ODISHA KARTIK @ KARTTIK TARAI VS	BIRAJA PRASAD NANDA VS	// BHADRAK RURAL /669 /2025 ()	
617	D-ABLAPL/34434/2025	STATE OF ODISHA NANDA KISHOR MAJHI VS	DEEPTI RANJAN JENA VS	// NANDIPADA /95 /2025 ()	
618	D-ABLAPL/34438/2025	STATE OF ODISHA RAMESH CHANDRA NAYAK VS	SADASIVA PATRA (1) VS	// BANSADA /329 /2025 ()	AOD20230000737C202500098
619	D-ABLAPL/34440/2025	STATE OF ODISHA CHIRAG SINGHAL VS	SOUMYA JYOTI BISWAL VS	// BOLANGIR TOWN /614 /2025 ()	
620	D-ABLAPL/34441/2025	STATE OF ODISHA AVIJIT BHAKTA @ ABHIJIT BHAKTA VS	AMITAV TRIPATHY VS	// MALKANGIRI SADAR /119 /2025 ()	
621	D-ABLAPL/34444/2025	STATE OF ODISHA SURESH KUMAR DALABEHERA @ SURA VS	AMITAV TRIPATHY VS	// NAYAGARH SADAR /251 /2025 ()	
622	D-ABLAPL/34446/2025	STATE OF ODISHA GHUNGROO MISHRA VS	BEDA PRAKASH PANDA VS	// BHARATPUR PS /542 /2025 ()	
623	D-ABLAPL/34448/2025	STATE OF ODISHA PRAFULLA KUMAR PANDA VS	SUMANTA MALIK VS	// PANIKOILI /354 /2025 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :07/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
624	D-ABLAPL/34450/2025	GHUNGROO MISHRA VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	BHARATPUR PS /624 /2025 () //	
625	D-ABLAPL/34452/2025	PREMJIT MOHANTY @ PREMJEET MOHANTY VS STATE OF ODISHA	BISHWARANJAN SAHU VS	TALABANIA /171 /2023 () //	
626	D-ABLAPL/34453/2025	ASISH JETHI @ ASIS JETHI VS STATE OF ODISHA	JAYDEEP PAL VS	LALBAG /435 /2025 () //	
627	D-ABLAPL/34457/2025	RABINDRA NATH MOHANTA VS STATE OF ODISHA	PRATIK NAYAK VS	/ /0 () //	
628	D-ABLAPL/34460/2025	TARUN DAS VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	UDALA /281 /2021 () //	
629	D-ABLAPL/34462/2025	PINTU SAHOO VS STATE OF ODISHA(CRIME BRANCH)	DEEPAK RANJAN SUNDARAY VS	/ /0 () //	
630	D-ABLAPL/34463/2025	MD. MASRUF ALAM @ GABBAR VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	RENGALI /91 /2022 () //	
631	D-ABLAPL/34464/2025	PREMJIT MOHANTY @ PREMJEET MOHANTY VS STATE OF ODISHA	BISHWA RANJAN SAHOO VS	TALABANIA /170 /2023 () //	
632	D-ABLAPL/34467/2025	PRADYUMNA BISWAL VS STATE OF ODISHA	RAJANIKANTA DASH VS	TALABANIA /210 /2025 () //	
633	D-ABLAPL/34472/2025	RAM BACHAN SINGH VS STATE OF ODISHA	DEBASIS MISHRA VS	RUGUDI /125 /2025 () //	AOR20230001300C202500067
634	D-ABLAPL/34473/2025	Gobinda Das VS State of Odisha	Suresh Chandra Pradhan VS	/ / () //	AOR20220003509C202500066
635	D-ABLAPL/34474/2025	RAJESH NAYAK	DEBASIS MISHRA	/ /	AOR20230001300C202500068

ORISSA HIGH COURT

FILING REPORT AS ON :07/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS STATE OF ODISHA	VS	0 //	

ORISSA HIGH COURT

MISC CASES FILED on :07/11/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CRLMA/29367/2025 CRLMA/143/2025	SIBA JENA MP	LALITENDU MISHRA	44/2025
2	D-ELPET/31204/2024 ELPET/30/2024	DR.SUBASH MOHAPATRA MP	M/S.DR.SUBASH MOHAPATRA(In Person),NITESH KUMAR SINGH,G.M.	131/2025
3	D-ELPET/31204/2024 ELPET/30/2024	DR.SUBASH MOHAPATRA MP	M/S.DR.SUBASH MOHAPATRA(In Person),NITESH KUMAR SINGH,G.M.	132/2025
4	D-OTAPL/45991/2025 OTAPL/ /	THE COMMISSIONER OF CENTRAL EXCISE, MP	S.KUSTOMBONDHARY,KRESTAX, BHUBANESWAR	185/2025
5	D-OTAPL/45991/2025 OTAPL/ /	THE COMMISSIONER OF CENTRAL EXCISE, MP	S.KUSTOMBONDHARY,KRESTAX, BHUBANESWAR	186/2025
6	D-LAA/45966/2025 LAA/ /	UNION OF INDIA MP	ALOK KUMAR MOHANTY (SR. PANNEL COUNSEL)	236/2025
7	D-LAA/45966/2025 LAA/ /	UNION OF INDIA MP	ALOK KUMAR MOHANTY (SR. PANNEL COUNSEL)	237/2025
8	D-LAA/45966/2025 LAA/ /	UNION OF INDIA MP	ALOK KUMAR MOHANTY (SR. PANNEL COUNSEL)	238/2025
9	D-CRLMP/22818/2025 CRLMP/969/2025	ABHAYA KUMAR BEHERA MP		239/2025
10	D-CRLMP/34297/2025 CRLMP/ /	HIMANSU SEKHAR UPADHYAY MP	JYOTI PATNAIK	240/2025
11	D-CRLMP/34297/2025 CRLMP/ /	HIMANSU SEKHAR UPADHYAY MP	JYOTI PATNAIK	241/2025
12	D-JCRLA/165/2023 JCRLA/165/2023	RABINDRA MALLIK MP	S.N. MISHRA(4) (AMICUS CURIAE)	361/2025
13	D-JCRLA/33916/2025 JCRLA/199/2025	SUNARAM SINGH MP	ADV.	362/2025
14	D-JCRLA/33916/2025 JCRLA/199/2025	SUNARAM SINGH MP	ADV.	363/2025
15	D-JCRLA/33916/2025 JCRLA/199/2025	SUNARAM SINGH MP	ADV., SURYAKANTA DWIBEDI	364/2025
16	D-TRP(C)/45838/2025 TRP(C)/ /	BANDOBASTA BHOI MP	AMIT PRASAD BOSE	417/2025
17	D-TRP(C)/21030/2025 TRP(C)/171/2025	SANJUKTA BISOYI MP	BHAGABAN SARANGI	418/2025
18	D-TRP(C)/28432/2025 TRP(C)/225/2025	DEBASREETA DASH MP	AMITAV TRIPATHY	419/2025
19	D-TRP(C)/46102/2025 TRP(C)/ /	NIBEDITA JENA @ NIBEDITA BRAHMA MP	AMULYA RATNA PANDA	420/2025
20	D-RVWPET/41140/2025 RVWPET/241/2025	MANORAMA MAHARANA MP	ADV.	422/2025
21	D-RVWPET/45901/2025 RVWPET/ /	PRATIVAMANJARI SETHI MP	ADV.	423/2025
22	D-RVWPET/45901/2025 RVWPET/ /	PRATIVAMANJARI SETHI MP	ADV.	424/2025
23	D-RVWPET/45905/2025 RVWPET/ /	PADMABATI PATRA MP	ADV.	425/2025
24	D-RVWPET/45905/2025 RVWPET/ /	PADMABATI PATRA MP	ADV.	426/2025
25	D-RVWPET/45915/2025 RVWPET/ /	SATYABAN SETHI MP	ADV.	427/2025
26	D-RVWPET/45915/2025	SATYABAN SETHI	ADV.	

	RVWPET/ /	MP		428/2025
27	D-CONTC/21165/2025	ABHAYA KUMAR MALLA	M/S Shashi Bhusan Jena	
	CONTC/3316/2025	MP		428/2025
28	D-CONTC/45741/2025	KAMALA KANTA PATRA	ADV.	
	CONTC/ /	MP		429/2025
29	D-CONTC/9704/2023	BHARAT CHANDRA GARTIA	SANDHYARANI PANI	
	CONTC/9704/2023	MP		430/2025
30	D-CONTC/11832/2025	TAPAN DAS		
	CONTC/1458/2025	MP		431/2025
31	D-RPFAM/45922/2025	IMTEAYAZ ALAM	MAMATA MISHRA	
	RPFAM/ /	MP		515/2025
32	D-RPFAM/45944/2025	DILIP KUMAR SAHOO	CHITTA RANJAN SAHU	
	RPFAM/ /	MP		516/2025
33	D-CMAPL/45871/2025	G. SATYAJYOTI	SURYAKANTA DASH	
	CMAPL/ /	MP		553/2025
34	D-CMAPL/33724/2024	RAMESH CHANDRA NAYAK	M/S B.BHUYAN, S.S.MOHAPATRA, P.MOHANTY, S.SAHOO	
	CMAPL/235/2024	MP		554/2025
35	D-MATA/45753/2025	RASHMIMANJARI PARIDA@ROUT	PRADIPTA KISHORE BHUYAN	
	MATA/ /	MP		634/2025
36	D-MATA/43924/2025	RINA BHOI	PRASANNA KUMAR RATH	
	MATA/ /	MP		635/2025
37	D-FAO/42845/2025	D.M., M/S. ORIENTAL INSURANCE CO. LTD.	ANANT BEHARI DAS	
	FAO/ /	MP		960/2025
38	D-FAO/42845/2025	D.M., M/S. ORIENTAL INSURANCE CO. LTD.	ANANT BEHARI DAS	
	FAO/ /	MP		961/2025
39	D-FAO/42417/2025	SENIOR DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD., SAMBALPUR	ANANT BEHARI DAS	
	FAO/481/2025	MP		962/2025
40	D-FAO/42417/2025	SENIOR DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD., SAMBALPUR	ANANT BEHARI DAS	
	FAO/481/2025	MP		963/2025
41	D-FAO/41715/2025	DIVISIONAL MANAGER, THE ORIENTAL INSURANCE CO. LTD., SAMBALPUR	ANANT BEHARI DAS	
	FAO/ /	MP		964/2025
42	D-FAO/41715/2025	DIVISIONAL MANAGER, THE ORIENTAL INSURANCE CO. LTD., SAMBALPUR	ANANT BEHARI DAS	
	FAO/ /	MP		965/2025
43	D-FAO/43898/2025	THE MANAGER, LEGAL (CLAIMS), M/S. MADHVI GENERAL INSURANCE COMPANY LIMITED, BBSR	ADAM KUMAR	
	FAO/479/2025	MP		966/2025
44	D-FAO/46099/2025	THE D.M. NATIONAL INSURANCE CO. LTD.	SUNANDA ROY	
	FAO/ /	MP		967/2025
45	D-BLAPL/14465/2023	NISHANT PRAKASH JAISWAL	ABINASH ACHARYA	
	BLAPL/14465/2023	MP		1074/2025
46	D-BLAPL/28660/2025	SULTAN KHAN		
	BLAPL/9843/2025	MP		1075/2025
47	D-BLAPL/28664/2025	ASIT MALLIK		
	BLAPL/9830/2025	MP		1076/2025
48	D-BLAPL/11858/2025	NARENDRA SIAL @ TERU	BHABANI SHANKAR DASPARIDA	
	BLAPL/4246/2025	MP		1077/2025
49	D-BLAPL/27292/2025	RAKY @ MUNA DEHURI	CHINMAYA RANJAN DAS, SUMIT SEKHAR PATTANAIAK	
	BLAPL/9743/2025	MP		1078/2025
50	D-CRLREV/34217/2025	BAPUNI@AJAYA JAGADEV	BIKRAM ROUT	
	CRLREV/ /	MP		1274/2025
51	D-CRLREV/34168/2025	UPENDRA BISWAL	KULDEEP MOHANTY	
	CRLREV/ /	MP		1275/2025
52	D-CRLREV/34168/2025	UPENDRA BISWAL	KULDEEP MOHANTY	
	CRLREV/ /	MP		1276/2025
53	D-CRLREV/14365/2024	DEBENDRA NARAYAN PATTANAIAK	M/S.J.R.DASH, A.K.MOHANTY	
	CRLREV/246/2024	MP		1277/2025
54	D-CRLREV/34240/2025	ALMUL SUDAM	DEEPALI MAHAPATRA	
	CRLREV/ /	MP		1278/2025
55	D-CRLREV/38989/2024	ASHISH MALLICK	ANUGRAHA NARAYAN SAMANTRAY	
	CRLREV/10/2025	MP		1279/2025
56	D-CRLREV/24743/2025	DR.SANDEEP KUMAR PRUSTY	PRAVASH CHANDRA JENA	
	CRLREV/531/2025	MP		1280/2025
57	D-CRLREV/34352/2025	RANJAN KUMAR SAHOO	PRAVASH CHANDRA JENA	
	CRLREV/ /	MP		1281/2025

58	D-CRLREV/34373/2025 CRLREV/ /	ASHIRBAD DAS MP	SOUMYA KANTA TRIPATHY	1282/2025
59	D-CRLREV/34410/2025 CRLREV/ /	SANTOSH KR. GOUDA @ BAYA @ SANTOSH KUMAR MP	SANTOSH KUMAR SAMANTARAY	1283/2025
60	D-RSA/460/2010 RSA/460/2010	MD.DILEJIT PIR MP	M/S.PRAFULLA K.RATH	1514/2025
61	D-RSA/460/2010 RSA/460/2010	MD.DILEJIT PIR MP	M/S.PRAFULLA K.RATH	1515/2025
62	D-RSA/460/2010 RSA/460/2010	MD.DILEJIT PIR MP	M/S.PRAFULLA K.RATH	1516/2025
63	D-RSA/460/2010 RSA/460/2010	MD.DILEJIT PIR MP	M/S.PRAFULLA K.RATH	1517/2025
64	D-RSA/460/2010 RSA/460/2010	MD.DILEJIT PIR MP	M/S.PRAFULLA K.RATH	1518/2025
65	D-RSA/460/2010 RSA/460/2010	MD.DILEJIT PIR MP	M/S.PRAFULLA K.RATH	1519/2025
66	D-RSA/26540/2025 RSA/367/2025	PRADYUMN KARUA MP	MAHESWAR DASH	1520/2025
67	D-RSA/32795/2025 RSA/ /	RAMESHA CHANDRA PARIDA MP	SANTOSH KUMAR SAMANTARAY	1521/2025
68	D-RSA/36/2005 RSA/36/2005	BASEN KOLHA MP	M/S.SUSANTA KUMAR DASH, E. DASH, P. DAS	1522/2025
69	D-RSA/36/2005 RSA/36/2005	BASEN KOLHA MP	M/S.SUSANTA KUMAR DASH, E. DASH, P. DAS	1523/2025
70	D-RSA/36/2005 RSA/36/2005	BASEN KOLHA MP	M/S.SUSANTA KUMAR DASH, E. DASH, P. DAS	1524/2025
71	D-RSA/36/2005 RSA/36/2005	BASEN KOLHA MP	M/S.SUSANTA KUMAR DASH, E. DASH, P. DAS	1525/2025
72	D-RSA/36/2005 RSA/36/2005	BASEN KOLHA MP	M/S.SUSANTA KUMAR DASH, E. DASH, P. DAS	1526/2025
73	D-RSA/36/2005 RSA/36/2005	BASEN KOLHA MP	M/S.SUSANTA KUMAR DASH, E. DASH, P. DAS	1527/2025
74	D-RSA/151/2015 RSA/151/2015	MANDAKINI DALEI MP	M/S.BHAKTAHARI MOHANTY	1528/2025
75	D-RSA/13346/2025 RSA/207/2025	NARAYAN JENA MP	DWARIKA PRASAD MOHANTY	1529/2025
76	D-RSA/39542/2025 RSA/ /	BHAGYA BATI NAIK MP	SWARUP KUMAR PATNAIK	1530/2025
77	D-RSA/46032/2025 RSA/ /	MATAJI JENA MP	SOURAV SUMAN BHUYAN	1531/2025
78	D-CMP/40451/2025 CMP/1584/2025	HARIHAR BARAL MP	KISHORE KUMAR MISHRA	1828/2025
79	D-CMP/44925/2025 CMP/1748/2025	SRI GRAM DANA SANGHA, SEMILIGUDA MP	PRASANTA KUMAR NANDA	1829/2025
80	D-CMP/45796/2025 CMP/ /	NIRANJAN PATRA MP	SUVASHISH PATTANAIK	1830/2025
81	D-CMP/45796/2025 CMP/ /	NIRANJAN PATRA MP	SUVASHISH PATTANAIK	1831/2025
82	D-CMP/45803/2025 CMP/ /	RABINDRA MALIK MP	ARIJEET MISHRA	1832/2025
83	D-CMP/45804/2025 CMP/ /	PRATYUSH KUMAR MOHANTY MP	ASHOK KUMAR MOHAPATRA	1833/2025
84	D-CMP/45860/2025 CMP/ /	PRADIPTA KUMAR DAS MP	MAHESWAR MOHANTY	1834/2025
85	D-CMP/46031/2025 CMP/ /	BABAJI SAMAL MP	PRASANTA KUMAR SATAPATHY	1835/2025
86	D-CMP/46100/2025 CMP/ /	MANGAL SAMASI MP	TUSAR KUMAR MISHRA	1836/2025
87	D-ABLAPL/24664/2024 ABLAPL/8981/2024	KEDAR CHANDRA SARANGI MP		2001/2025
88	D-ABLAPL/28460/2024 ABLAPL/10499/2024	ANIL KUMAR MANJHI MP		2002/2025
89	D-ABLAPL/29470/2025	PRATAP BISWAL @ LALATA BISWAL		

	ABLAPL/11419/2025	MP		2003/2025
90	D-ABLAPL/26456/2025	PINTU BEHERA @ MAJHIAN BEHERA		
	ABLAPL/10334/2025	MP		2004/2025
91	D-ABLAPL/29474/2025	NAGAL GORAYA PATRA @ GORIYA BEHERA @ GORA		
	ABLAPL/11429/2025	MP		2005/2025
92	D-ABLAPL/26488/2025	SUSANTA KUMAR BEHERA @ SUSHANTA BEHERA		
	ABLAPL/10311/2025	MP		2006/2025
93	D-ABLAPL/30806/2025	BISAMITRA DALAI	BIJAYA KUMAR RAGADA	
	ABLAPL/11837/2025	MP		2007/2025
94	D-ABLAPL/18313/2025	CHINMAYA KUMAR PALAR		
	ABLAPL/7380/2025	MP		2008/2025
95	D-ABLAPL/17202/2025	DEEPAK KUMAR MISHRA		
	ABLAPL/6768/2025	MP		2009/2025
96	D-ABLAPL/30643/2025	SANATAN JENA	SOUBHAGYA KUMAR DASH	
	ABLAPL/11792/2025	MP		2010/2025
97	D-ABLAPL/37527/2024	NITYA SWARUP PANDA		
	ABLAPL/14393/2024	MP		2011/2025
98	D-ABLAPL/29818/2025	RATNAKAR SWAIN		
	ABLAPL/11586/2025	MP		2012/2025
99	D-MACA/1042/2015	THE BRANCH MANAGER M/S NEW INDIA ASSURANCE CO.LTD		
	MACA/1042/2015	MP		2584/2025
100	D-MACA/1127/2015	BRANCH MANAGER,M/S.NEW INDIA ASSURANCE CO.LTD.		
	MACA/1127/2015	MP		2585/2025
101	D-MACA/45757/2025	M/S. NATIONAL INSURANCE COMPANY LTD	DEBENT SACKATHY	
	MACA/ /	MP		2586/2025
102	D-MACA/45784/2025	IFFCO TOKIO GENERAL INSURANCE CO. GENERAL MANAGER	CHIRLEKORAPAD DUTTA	
	MACA/ /	MP		2587/2025
103	D-MACA/45784/2025	IFFCO TOKIO GENERAL INSURANCE CO. GENERAL MANAGER	CHIRLEKORAPAD DUTTA	
	MACA/ /	MP		2588/2025
104	D-MACA/41764/2025	LEGAL MANAGER, THE IFFCO TOKIO GENERAL INSURANCE COMPANY LTD.,	BBSR	
	MACA/ /	MP		2589/2025
105	D-MACA/44918/2025	LEGAL MANAGER, SHRIRAM GENERAL INSURANCE CO.LTD.	BBSR	
	MACA/ /	MP		2590/2025
106	D-MACA/45833/2025	D.M., NEW INDIA ASSURANCE CO.LTD., CUSTOMER	CHANDRA KUMAR GHOSE	
	MACA/ /	MP		2591/2025
107	D-MACA/45833/2025	D.M., NEW INDIA ASSURANCE CO.LTD., CUSTOMER	CHANDRA KUMAR GHOSE	
	MACA/ /	MP		2592/2025
108	D-MACA/43629/2025	THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO.LTD.,	BBSR	
	MACA/ /	MP		2593/2025
109	D-CRLA/5765/2024	SIPUNA @ PRAVAT MALLIK @ PRAVAT MALLIK	KANTA PATTANAIAK	
	CRLA/192/2024	MP		3030/2025
110	D-CRLA/151/2018	RABINDRA KUMAR OJHA		
	CRLA/151/2018	MP		3031/2025
111	D-CRLA/36139/2024	TUDU @ LADA SINKU	DIPAK RANJAN MISHRA	
	CRLA/1239/2024	MP		3032/2025
112	D-CRLA/415/2017	DASARATHI MEHER	M/S.ANIRUDHA DAS	
	CRLA/415/2017	MP		3033/2025
113	D-CRLA/34271/2025	GUNANIDHI NAIK	HEMANTA KUMAR MUND	
	CRLA/ /	MP		3034/2025
114	D-CRLA/34271/2025	GUNANIDHI NAIK	HEMANTA KUMAR MUND	
	CRLA/ /	MP		3035/2025
115	D-CRLA/14071/2025	PANA@SARAT KUMAR THATOI	SATYAJIT MOHAPATRA	
	CRLA/552/2025	MP		3036/2025
116	D-CRLA/157/2014	BASANT KU.NAYAK	M/S.A.JENA MR.SANDIPANI NAYAK	
	CRLA/157/2014	MP		3037/2025
117	D-CRLA/815/2023	KUNAL@MAKINDRA CHETTY	M/S. SARBESWAR SAHOO, BASUDEV PUJARI, P.SWAIN	
	CRLA/815/2023	MP		3038/2025
118	D-CRLA/32829/2025	MARRI VALASI @ RAME @ BHARATHI @ PRAKASHA KUMAR JENA		
	CRLA/ /	MP		3039/2025
119	D-CRLA/34361/2025	SUDARSHAN SETHY @ SUDARSAN SETHISULOCHANA PATRO		
	CRLA/ /	MP		3040/2025
120	D-CRLA/34369/2025	BEDABYAS KUMAR PATEL @ BEDABYAS KUMAR RAGADA		
	CRLA/ /	MP		3041/2025

121	D-CRLA/34369/2025 CRLA/ /	BEDABYAS KUMAR PATEL @ BEDABYAS PATEL	SHARDA KUMAR RAGADA	
122	D-CRLA/34372/2025 CRLA/ /	MUNA @ ROHIT SHARMA	KULDEEP MOHANTY	3042/2025
123	D-CRLA/34372/2025 CRLA/ /	MUNA @ ROHIT SHARMA	KULDEEP MOHANTY	3043/2025
124	D-CRLA/386/2014 CRLA/386/2014	BUDHANATH JENA	MR.TARA PR.MOHAPATRA	3044/2025
125	D-CRLA/386/2014 CRLA/386/2014	BUDHANATH JENA	MR.TARA PR.MOHAPATRA	3045/2025
126	D-CRLA/34577/2024 CRLA/1162/2024	BARIAL MARANDI	SOUBHAGYA SWAIN	3046/2025
127	D-CRLA/757/2021 CRLA/757/2021	AMIYA KUMAR SWAIN		3047/2025
128	D-CRLA/34426/2025 CRLA/ /	NATABAR PARIDA	SAMVIT MOHANTY	3048/2025
129	D-CRLA/34426/2025 CRLA/ /	NATABAR PARIDA	SAMVIT MOHANTY	3049/2025
130	D-CRLA/34469/2025 CRLA/ /	HARIHAR PAHANA@HARIA	TARA PRASAD MOHAPATRA	3050/2025
131	D-CRLA/34469/2025 CRLA/ /	HARIHAR PAHANA@HARIA	TARA PRASAD MOHAPATRA	3051/2025
132	D-CRLA/34471/2025 CRLA/ /	TIHARU BHUE	GOKULANANDA SAHU	3052/2025
133	D-CRLA/34471/2025 CRLA/ /	TIHARU BHUE	GOKULANANDA SAHU	3053/2025
134	D-CRLMC/34170/2025 CRLMC/ /	PIYUSH DAS	PARTHA SARATHI DAS	3054/2025
135	D-CRLMC/34224/2025 CRLMC/ /	BIRAJ KUMAR PRADHAN	GYANENDRA KUMAR TRIPATHY	3259/2025
136	D-CRLMC/29956/2025 CRLMC/4027/2025	CHINTAMANI BEHERA		3260/2025
137	D-CRLMC/23441/2024 CRLMC/2978/2024	SIBA PRASAD JENA@SIBA SHANKAR JENA		3261/2025
138	D-CRLMC/34267/2025 CRLMC/ /	BHAGABAN JENA	ARIJEET MISHRA	3262/2025
139	D-CRLMC/34272/2025 CRLMC/4626/2025	SUSANTA@SUSHANTA SAHU	BIRAJA PRASAD NANDA	3263/2025
140	D-CRLMC/11398/2025 CRLMC/1575/2025	BIKASH BEHERA	SATYAJIT MOHAPATRA	3264/2025
141	D-CRLMC/34288/2025 CRLMC/ /	AMIT KUMAR MALLICK	BIJAYA KUMAR BEHERA 1	3265/2025
142	D-CRLMC/34314/2025 CRLMC/ /	CHINMAYA RANA @ CHINMAYA KU RANA	CHANDRAKANTA NAYAK	3266/2025
143	D-CRLMC/34325/2025 CRLMC/ /	BIKRAM MUKHI	KARUNAKAR GAYA	3267/2025
144	D-CRLMC/34328/2025 CRLMC/ /	LALIT MOHAN DAS	ABINASH ROURAY	3268/2025
145	D-CRLMC/34333/2025 CRLMC/ /	SHAMBHU KUMAR	SATYA PRAKASH SATAPATHY	3269/2025
146	D-CRLMC/31326/2025 CRLMC/4246/2025	PRADEEP KUMAR SAHU		3270/2025
147	D-CRLMC/34364/2025 CRLMC/ /	SUBHASHREE BEHERA	MRITUNJAY BANERJEE	3271/2025
148	D-CRLMC/31384/2025 CRLMC/4268/2025	SK. SAUKAT @ SEKH SAUKAT		3272/2025
149	D-CRLMC/31004/2025 CRLMC/4171/2025	LAXMIKANTA BAG @ BAGH @ BAGHA		3273/2025
150	D-CRLMC/34395/2025 CRLMC/ /	BISWAJIT PANDA	JYOTI RANJAN KAR	3274/2025
151	D-CRLMC/34396/2025 CRLMC/ /	BARSHA PRIYADARSHINI	AYUSHI MEHTA	3275/2025
152	D-CRLMC/34378/2025	MAHESH KUMAR AGARWAL @ MAHESH KUMAR	KSHANU KUMAR SAHOO	3276/2025

	CRLMC/ /	MP		3277/2025
153	D-CRLMC/33024/2025	SAMBIT RAY	BIBHUTI BHUSAN CHOUDHURY	
	CRLMC/4455/2025	MP		3278/2025
154	D-CRLMC/33695/2025	JITBAHAN SAHOO@JEET PAHAN	SOUMYA RANJAN DAS	
	CRLMC/4599/2025	MP		3279/2025
155	D-CRLMC/21108/2025	BATAKRUSHNA ADHIKARI		
	CRLMC/3070/2025	MP		3280/2025
156	D-CRLMC/31888/2025	KALU @ MUKESH KUMAR AGRAWAL @ MANOJ AGRAWAL		
	CRLMC/4332/2025	MP		3281/2025
157	D-CRLMC/26847/2025	BASANTA KUMAR BEHERA		
	CRLMC/3556/2025	MP		3282/2025
158	D-CRLMC/27050/2025	BASANTA KUMAR BEHERA		
	CRLMC/3621/2025	MP		3283/2025
159	D-CRLMC/619/2024	SARAT KUMAR BAG		
	CRLMC/32/2024	MP		3284/2025
160	D-CRLMC/34431/2025	AMIYA KANTA DAS	SUKANTA KUMAR DALAI	
	CRLMC/ /	MP		3285/2025
161	D-CRLMC/34466/2025	SADA SHIBA SAHOO	SOURAV DAS	
	CRLMC/ /	MP		3286/2025
162	D-WA/45647/2025	STATE OF ODISHA	UMESH CHANDRA BEHURA,A.G.A	
	WA/ /	MP		4301/2025
163	D-WA/45647/2025	STATE OF ODISHA	UMESH CHANDRA BEHURA,A.G.A	
	WA/ /	MP		4302/2025
164	D-WA/45647/2025	STATE OF ODISHA	UMESH CHANDRA BEHURA,A.G.A	
	WA/ /	MP		4303/2025
165	D-WA/1780/2022	STATE OF ODISHA	SANDEEP PARIDA, SR.S.C.(S AND ME)	
	WA/1780/2022	MP		4304/2025
166	D-WA/45808/2025	PRAKASH REDDY	SANJIB MOHANTY	
	WA/ /	MP		4305/2025
167	D-WA/45810/2025	ANANTA KUMAR NAYAK	SANJIB MOHANTY	
	WA/ /	MP		4306/2025
168	D-WA/45811/2025	SRIDHAR BARIK	SANJIB MOHANTY	
	WA/ /	MP		4307/2025
169	D-WA/45813/2025	SUKANTA KUMAR BEHURA	SANJIB MOHANTY	
	WA/ /	MP		4308/2025
170	D-WA/45814/2025	ABHIMANYU CHAND	SANJIB MOHANTY	
	WA/ /	MP		4309/2025
171	D-WA/45816/2025	GOPAKANAHU BEHERA	SANJIB MOHANTY	
	WA/ /	MP		4310/2025
172	D-WA/45817/2025	UMAKANTA KAR	SANJIB MOHANTY	
	WA/ /	MP		4311/2025
173	D-WA/45949/2025	M/S.ADARSH NOBEL CORPORATION LTD.	SKHURDI SHANKAR PADHY	
	WA/ /	MP		4312/2025
174	D-WA/45009/2025	MD USMAN KHAN	RAMA CHANDRA JENA	
	WA/ /	MP		4313/2025
175	D-WA/45018/2025	SK. SAEED	RAMA CHANDRA JENA	
	WA/ /	MP		4314/2025
176	D-WA/45042/2025	PRATAP CHANDRA KHATUA@PRATAP KHATUA	PRATAP KUMAR KAR	
	WA/ /	MP		4315/2025
177	D-WA/45821/2025	SARATA CHANDRA BEHERA	SANJIB MOHANTY	
	WA/ /	MP		4316/2025
178	D-WA/45823/2025	KISHORE CHANDRA PARIDA	SANJIB MOHANTY	
	WA/ /	MP		4317/2025
179	D-WA/45908/2025	TRILOCHAN MAHAKUD	SANJIB MOHANTY	
	WA/ /	MP		4318/2025
180	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		4319/2025
181	D-WA/46004/2025	RIZKU SINAZ	DR. KEDAR NATH TRIPATHY	
	WA/ /	MP		4320/2025
182	D-WA/46004/2025	RIZKU SINAZ	DR. KEDAR NATH TRIPATHY	
	WA/ /	MP		4321/2025
183	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		4322/2025

184	D-WA/45993/2025 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	4323/2025
185	D-WA/45993/2025 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	4324/2025
186	D-WA/46050/2025 WA/ /	ASHOK KUMAR BARIK MP	ASISH MISHRA	4325/2025
187	D-WA/46062/2025 WA/ /	ASHOK KUMAR BARIK MP	ASISH MISHRA	4326/2025
188	D-WA/46062/2025 WA/ /	ASHOK KUMAR BARIK MP	ASISH MISHRA	4327/2025
189	D-WA/46062/2025 WA/ /	ASHOK KUMAR BARIK MP	ASISH MISHRA	4328/2025
190	D-WP(C)/45629/2025 WP(C)/31685/2025	M/S SURESH AGRAWAL AND CO., KALAHANDIGUDA MP	SUKANTA KUMAR DALAI	19908/2025
191	D-WP(C)/45631/2025 WP(C)/31691/2025	CHANDRADHWAJA MAJHI MP	SUKANTA KUMAR DALAI	19909/2025
192	D-WP(C)/45737/2025 WP(C)/31652/2025	SHRADHAKAR @ SHRADDHAKAR MOHANTY MP	UTUL TRIPATHY	19910/2025
193	D-WP(C)/45635/2025 WP(C)/31633/2025	SATYABAN SETHIA MP	KANANBALA ROY CHOUDHURY	19911/2025
194	D-WP(C)/45739/2025 WP(C)/ /	DEBASIS PANDA MP	BISWAJIT MOHAPATRA	19912/2025
195	D-WP(C)/45638/2025 WP(C)/ /	NITAI CHARAN NANDA MP	BUBHUTI BHUSAN MISHRA	19913/2025
196	D-WP(C)/40516/2025 WP(C)/28055/2025	GAJENDRA NAYAK MP	LALIT KUMAR MAHARANA	19914/2025
197	D-WP(C)/45749/2025 WP(C)/ /	SANGRAM KESHARI MAHARANA MP	SUBASH CHANDRA PUSPALAKA	19915/2025
198	D-WP(C)/40615/2025 WP(C)/28085/2025	PURNA CHANDRA BARIK MP	LALIT KUMAR MAHARANA	19916/2025
199	D-WP(C)/1819/2011 WP(C)/1819/2011	M/S.UTKAL ENGINEERS MP	M/S.	19917/2025
200	D-WP(C)/45751/2025 WP(C)/ /	UNION OF INDIA MP	SOUBHAGYA CHANDRA DEV DASH	19918/2025
201	D-WP(C)/33344/2025 WP(C)/23614/2025	SURYAKANTI NAYAK MP	SUBHRANSU BHUSAN MOHANTY	19919/2025
202	D-WP(C)/45722/2025 WP(C)/ /	DEVI PRASAD MISHRA MP	ANJAN KUMAR BISWAL	19920/2025
203	D-WP(C)/41618/2025 WP(C)/29279/2025	RAMA CHANDRA BEHERA MP	RANJAN KUMAR ROUT	19921/2025
204	D-WP(C)/45754/2025 WP(C)/31664/2025	DEBENDRA NARAYAN KAR MP	BIKRAM CHANDRA GHADEI	19922/2025
205	D-WP(C)/45755/2025 WP(C)/ /	SK NURUL IQBAL MP	KARTIK CHANDRA TRIPATHY	19923/2025
206	D-WP(C)/45723/2025 WP(C)/ /	KANHU CHARAN PRADHAN MP	SURYAKANTA DWIBEDI	19924/2025
207	D-WP(C)/45761/2025 WP(C)/ /	RAJSHREE PANDA @ DASH MP	AJAYA KUMAR JENA	19925/2025
208	D-WP(C)/45764/2025 WP(C)/ /	GODABARISH DAS MP	AJAYA KUMAR JENA	19926/2025
209	D-WP(C)/45765/2025 WP(C)/31667/2025	ANNADA SANKAR MOHANTY MP	DEBA KUMAR RATH	19927/2025
210	D-WP(C)/45771/2025 WP(C)/ /	BIPRA CHARAN SAHU MP	SAROJA KANTA SAMAL	19928/2025
211	D-WP(C)/45724/2025 WP(C)/ /	SUBRAT ROUT MP	UPASANA BAL	19929/2025
212	D-WP(C)/3360/2025 WP(C)/3291/2025	ASHOK JENASAMANTA MP	H.V.B.R.K.DORA	19930/2025
213	D-WP(C)/45787/2025 WP(C)/ /	BIDHUSMITA KAR MP	SUBHRANSU BHUSAN MOHANTY	19932/2025
214	D-WP(C)/35286/2023 WP(C)/35286/2023	PRADIPTA KUMAR DAS MP		19933/2025
215	D-WP(C)/45008/2025	JITENDRA KUMAR SAHOO		

	WP(C)/31385/2025	MP		19934/2025
216	D-WP(C)/28167/2025	MRUTYUNJAYA SASMAL	DWARIKA PRASAD MOHANTY	
	WP(C)/23400/2025	MP		19935/2025
217	D-WP(C)/45790/2025	NIRANJAN MOHANTY	SUBHRANSU BHUSAN MOHANTY	
	WP(C)/ /	MP		19936/2025
218	D-WP(C)/28167/2025	MRUTYUNJAYA SASMAL	DWARIKA PRASAD MOHANTY	
	WP(C)/23400/2025	MP		19937/2025
219	D-WP(C)/45792/2025	NINI SWAIN	SUBHRANSU BHUSAN MOHANTY	
	WP(C)/ /	MP		19938/2025
220	D-WP(C)/21115/2021	RADHARANI JENA@ RADHARANI PRADHAN@C.BEHERA		
	WP(C)/21115/2021	MP		19939/2025
221	D-WP(C)/40260/2025	SUNITA PATRA	BHAWANI SANKAR PANIGRAHI	
	WP(C)/29580/2025	MP		19940/2025
222	D-WP(C)/42033/2025	K.SANKAR PATRA	BHAWANI SANKAR PANIGRAHI	
	WP(C)/29944/2025	MP		19941/2025
223	D-WP(C)/45797/2025	SACHIKANTA MOHANTY	SUDHIR RANJAN MOHAPATRA	
	WP(C)/ /	MP		19942/2025
224	D-WP(C)/45798/2025	RUKAMAN MAHANANDIA	NIRANJAN PANDA	
	WP(C)/ /	MP		19943/2025
225	D-WP(C)/36672/2025	GITANJALI DAS	KUNAL KUMAR SWAIN	
	WP(C)/25571/2025	MP		19944/2025
226	D-WP(C)/41906/2025	MANOJ KUMAR SAMAL	PRADEEP KUMAR KHUNTIA	
	WP(C)/29038/2025	MP		19945/2025
227	D-WP(C)/45807/2025	DEBENDRANATH SAHOO	BHAWANI SANKAR PANIGRAHI	
	WP(C)/ /	MP		19946/2025
228	D-WP(C)/45815/2025	NARENDRA KUMAR MOHANTY	BHABANI SANKAR DAS	
	WP(C)/ /	MP		19947/2025
229	D-WP(C)/27990/2022	JITAMITRA SAHU	S.K.SAMAL	
	WP(C)/27990/2022	MP		19948/2025
230	D-WP(C)/45828/2025	ANUPOMA DALAI	PRASANTA KUMAR NANDA	
	WP(C)/ /	MP		19949/2025
231	D-WP(C)/45829/2025	UMESH SHARMA	RUDRA NARAYAN PARIJA	
	WP(C)/ /	MP		19950/2025
232	D-WP(C)/42315/2025	PRAVAT DASH	AMITAV DAS	
	WP(C)/ /	MP		19951/2025
233	D-WP(C)/45834/2025	RADHARANJAN MOHANTY	GOPINATH MISHRA	
	WP(C)/ /	MP		19952/2025
234	D-WP(C)/45780/2025	MANPOOL INDIA PRIVATE LIMITED	SOMA PATNAIK	
	WP(C)/ /	MP		19953/2025
235	D-WP(C)/45836/2025	CHANDAN NIKHANDIA	ANIL KUMAR DAS	
	WP(C)/ /	MP		19954/2025
236	D-WP(C)/45835/2025	REETA RANI GARTIA	TANMAY MISHRA	
	WP(C)/ /	MP		19955/2025
237	D-WP(C)/45839/2025	BILASINI SAHU	AMIT PRASAD BOSE	
	WP(C)/ /	MP		19956/2025
238	D-WP(C)/45840/2025	SHYAM SUNDAR SAHU	AMIT PRASAD BOSE	
	WP(C)/ /	MP		19957/2025
239	D-WP(C)/45843/2025	TRINATH KUANR	AMIT PRASAD BOSE	
	WP(C)/ /	MP		19958/2025
240	D-WP(C)/45844/2025	SWARNALATA SAHOO	KULADA NANDA DAS	
	WP(C)/ /	MP		19959/2025
241	D-WP(C)/45845/2025	SARAT CHANDRA BARIK	AMIT PRASAD BOSE	
	WP(C)/ /	MP		19960/2025
242	D-WP(C)/43845/2025	SUBASH CHANDRA PRADHAN	SOUMIK SPANDAN TRIPATHY	
	WP(C)/30287/2025	MP		19961/2025
243	D-WP(C)/45855/2025	DEBAPRIYA NAIK	PRAKASH KUMAR ROUT	
	WP(C)/ /	MP		19962/2025
244	D-WP(C)/45854/2025	CHANDRA SEKHAR PATRA	AMIT PRASAD BOSE	
	WP(C)/ /	MP		19963/2025
245	D-WP(C)/45856/2025	MAMATA BISWAL	KULADA NANDA DAS	
	WP(C)/ /	MP		19964/2025
246	D-WP(C)/45858/2025	BRUNDABAN PRADHAN	AMIT PRASAD BOSE	
	WP(C)/ /	MP		19965/2025

247	D-WP(C)/45862/2025 WP(C)/ /	LAIKA MAHARANA MP	KULADA NANDA DAS	19966/2025
248	D-WP(C)/1338/2018 WP(C)/1338/2018	M/S.S.K.INDUSTRIES PVT.LTD. MP	M/S.UMESH CHANDRA PATNAIK	19967/2025
249	D-WP(C)/45861/2025 WP(C)/ /	HEMA CHANDRA MEHER MP	AMIT PRASAD BOSE	19968/2025
250	D-WP(C)/1337/2018 WP(C)/1337/2018	M/S.S.K.EXPORTS PVT.LTD. MP	M/S.UMESH CHANDRA PATNAIK	19969/2025
251	D-WP(C)/45847/2025 WP(C)/31668/2025	NIRUPAMA MALLICK MP	ARYA TRIPATHY	19970/2025
252	D-WP(C)/45866/2025 WP(C)/ /	SOUDAMINI MAHAPATRA MP	AMIT PRASAD BOSE	19971/2025
253	D-WP(C)/45872/2025 WP(C)/ /	KEDARNATH CHOWDHURY MP	SATYAJIT MOHAPATRA (2)	19972/2025
254	D-WP(C)/45874/2025 WP(C)/ /	SURAMA SWAIN MP	KULADA NANDA DAS	19973/2025
255	D-WP(C)/45875/2025 WP(C)/ /	KRUSHNA CHANDRA PARIDA MP	SUBHADUTTA ROURAY	19974/2025
256	D-WP(C)/45876/2025 WP(C)/ /	BASANTI MOHAPATRA MP	SATYAJIT MOHAPATRA (2)	19975/2025
257	D-WP(C)/19730/2019 WP(C)/19730/2019	RAMESH CHANDRA PARIDA MP	M/S.BIKRAM SENAPATI	19976/2025
258	D-WP(C)/45883/2025 WP(C)/31696/2025	SANTOSH SAHOO MP	ASHOK KUMAR SARANGI	19977/2025
259	D-WP(C)/30030/2025 WP(C)/21042/2025	M/S RUTUPARNA CONSTRUCTION, KHURDA MP	PRABODHA CHANDRA NAYAK	19978/2025
260	D-WP(C)/45893/2025 WP(C)/31707/2025	SHIVA NARAYAN RAHANA MP	BYOMOKESH SAHOO	19979/2025
261	D-WP(C)/6288/2024 WP(C)/3328/2024	BIMALENDU PRADHAN MP	MOHIT AGARWAL	19980/2025
262	D-WP(C)/45899/2025 WP(C)/ /	SUBHAM SWAIN MP	AKSHAYA KUMAR PANDEY	19981/2025
263	D-WP(C)/15218/2021 WP(C)/15218/2021	RANAJIT PATNAIK MP		19982/2025
264	D-WP(C)/45900/2025 WP(C)/ /	BHAGIRATHI@BHAGYADHAR SAHOO MP	AJIT CHANDRA MOHAPATRA	19983/2025
265	D-WP(C)/45902/2025 WP(C)/ /	SROTOSINI MAHALLIK MP	AKSHAYA KUMAR PANDEY	19984/2025
266	D-WP(C)/45903/2025 WP(C)/ /	KUNTALA DHAL MP	ABINASH ROURAY	19985/2025
267	D-WP(C)/33974/2025 WP(C)/23839/2025	GADADHAR MOHAPATRA MP	MANOJA KUMAR KHUNTIA	19986/2025
268	D-WP(C)/45878/2025 WP(C)/ /	CHITTARANJAN MOHAPATRA MP	SOUBHAGYA KUMAR RATH	19987/2025
269	D-WP(C)/45878/2025 WP(C)/ /	CHITTARANJAN MOHAPATRA MP	SOUBHAGYA KUMAR RATH	19988/2025
270	D-WP(C)/18389/2025 WP(C)/12657/2025	M/S P.K. BEHURA AND CO INFRA PVT LTD MP	USHER MOHANTY	19989/2025
271	D-WP(C)/18663/2017 WP(C)/18663/2017	SHRI MAHAVIR FERRO ALLOYS PVT.LTD. MP	M/S.UMESH CH.PATNAIK	19990/2025
272	D-WP(C)/35273/2025 WP(C)/25215/2025	ARPITA PRIYADARSHINI MP	SAMEER KUMAR DAS, SOURAV DAS	19991/2025
273	D-WP(C)/45894/2025 WP(C)/ /	JAYANTI DASH MP	RAJIV KUMAR MAHANTA	19992/2025
274	D-WP(C)/29402/2025 WP(C)/20727/2025	KSHETRAMANI BISWAL MP		19993/2025
275	D-WP(C)/6288/2024 WP(C)/3328/2024	BIMALENDU PRADHAN MP	MOHIT AGARWAL	19994/2025
276	D-WP(C)/42049/2023 WP(C)/42049/2023	JAHIR HUSSASIN KHAN MP		19995/2025
277	D-WP(C)/45895/2025 WP(C)/ /	SAGARIKA BISWAL MP	PRABODHA CHANDRA NAYAK	19996/2025
278	D-WP(C)/28415/2025	M/S. GOLDEN LAND DEVELOPERS LTD, NEW DELHI	SWASTI KUMAR JETHY	

	WP(C)/20316/2025	MP		19997/2025
279	D-WP(C)/45959/2025 WP(C)/ /	SUBHASISH GIRI MP	JNANESH MOHANTY	19998/2025
280	D-WP(C)/29234/2025 WP(C)/20809/2025	PRAVAS NAYAK MP	SHASHI BHUSAN JENA	19999/2025
281	D-WP(C)/45964/2025 WP(C)/ /	PRADIPTA KUMAR PANDA MP	BISWABIHARI MOHANTY	20000/2025
282	D-WP(C)/20047/2024 WP(C)/12358/2024	BASANT KUMAR DAS MP	NIRANJAN LENKA	20001/2025
283	D-WP(C)/45965/2025 WP(C)/ /	BHABA SHANKAR PARIDA MP	JNANESH MOHANTY	20002/2025
284	D-WP(C)/45896/2025 WP(C)/ /	ABHIJIT NAYAK MP	PRABODHA CHANDRA NAYAK	20003/2025
285	D-WP(C)/5007/2015 WP(C)/5007/2015	DEVENDRA KU.CHAWLA MP	MR.S.P.MISHRA (SR. ADV.), M/S.SOUMYA MISHRA	20004/2025
286	D-WP(C)/45969/2025 WP(C)/ /	RUPAK KUMAR BARIK MP	JNANESH MOHANTY	20005/2025
287	D-WP(C)/45971/2025 WP(C)/ /	NAMITA DAS MP	JNANESH MOHANTY	20006/2025
288	D-WP(C)/13538/2025 WP(C)/10214/2025	TAPAS KUMAR DAS MP	SHIB SHANKAR MOHANTY	20007/2025
289	D-WP(C)/30416/2025 WP(C)/21297/2025	M/S MK-OPL-JV, SAMBALPUR MP	JITAMANYU SAHOO	20008/2025
290	D-WP(C)/45974/2025 WP(C)/ /	KARUNAKAR BEHERA MP	JNANESH MOHANTY	20009/2025
291	D-WP(C)/45978/2025 WP(C)/ /	PRAKASH KUMAR BARIK MP	JNANESH MOHANTY	20010/2025
292	D-WP(C)/45979/2025 WP(C)/ /	NIRANJAN BISWAL MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA	20011/2025
293	D-WP(C)/45983/2025 WP(C)/ /	SANJEEB KUMAR PATHI MP	JNANESH MOHANTY	20012/2025
294	D-WP(C)/45992/2025 WP(C)/ /	SURAJ PRAKASH SINGHA MP	JNANESH MOHANTY	20013/2025
295	D-WP(C)/46001/2025 WP(C)/ /	BRAHMANANDA PANI MP	SWARUP KUMAR PATNAIK	20014/2025
296	D-WP(C)/45985/2025 WP(C)/ /	NIHAR RANJAN MOHANTY MP	LALITENDU MISHRA	20015/2025
297	D-WP(C)/32259/2025 WP(C)/22483/2025	M/S. KONKAN RAILWAY CORPORATION MP	IPS. T. MANI BUNDA CHARYA	20016/2025
298	D-WP(C)/46018/2025 WP(C)/ /	SUKANTA KUMAR SAHOO MP	NIRANJAN BISWAL	20017/2025
299	D-WP(C)/46017/2025 WP(C)/ /	SK. ABDUL MOHIN MP	JAJATI KESHARI KHUNTIA	20018/2025
300	D-WP(C)/46020/2025 WP(C)/ /	ANTARJYAMI PRADHAN MP	SUBHENDU KAR	20019/2025
301	D-WP(C)/46021/2025 WP(C)/ /	GHANASHYAM JENA MP	NIRANJAN BISWAL	20020/2025
302	D-WP(C)/41958/2025 WP(C)/29196/2025	MANDAKINI ROUT MP	PRAKASH KUMAR ROUT, SUVRA MOHAPATRA	20021/2025
303	D-WP(C)/46024/2025 WP(C)/ /	GUNA SAHU MP	NIRANJAN BISWAL	20022/2025
304	D-WP(C)/46023/2025 WP(C)/ /	TARA @ TARAMANI PARHI MP	SURESH KUMAR CHOUDHURY	20023/2025
305	D-WP(C)/46027/2025 WP(C)/ /	PRAMOD KUMAR JENA MP	SURENDRA KUMAR BISWAL	20024/2025
306	D-WP(C)/37500/2025 WP(C)/26615/2025	MANORAMA MOHANTA MP		20025/2025
307	D-WP(C)/46029/2025 WP(C)/ /	SURAJ AGRAWAL MP	UMA CHARAN MISHRA	20026/2025
308	D-WP(C)/40563/2025 WP(C)/30094/2025	UNION OF INDIA MP	HANU BHASHKAR	20027/2025
309	D-WP(C)/40563/2025 WP(C)/30094/2025	UNION OF INDIA MP	HANU BHASHKAR	20028/2025

310	D-WP(C)/45997/2025 WP(C)/ /	M/S MAA KALI LOGISTICS AND INFRATECH MP	CHANDU DASH	20029/2025
311	D-WP(C)/46041/2025 WP(C)/ /	SUNARAM RANA MP	SANTOSH KUMAR NANDA	20030/2025
312	D-WP(C)/46046/2025 WP(C)/ /	ODISHA SAMABAYA SURAKSHYA SANGH MP	HUSAR KUMAR MISHRA	20031/2025
313	D-WP(C)/46055/2025 WP(C)/ /	SHREE SHREE MANGELESWAR MAHADEV MP	CHETAN NANDA PATTANAİK	20032/2025
314	D-WP(C)/46053/2025 WP(C)/ /	KAILASH CHANDRA CHINARA MP	KUNAL KUMAR SWAIN	20033/2025
315	D-WP(C)/46074/2025 WP(C)/ /	GAYATRI PRIYADARSINI MP	SUBHADUTTA ROUSTRAY	20034/2025
316	D-WP(C)/46073/2025 WP(C)/ /	PRATIKSHYA SWAIN MP	DURGESH NARAYAN RATH	20035/2025
317	D-WP(C)/46077/2025 WP(C)/ /	SARITA MINZ MP	SUBHADUTTA ROUSTRAY	20036/2025
318	D-WP(C)/46080/2025 WP(C)/ /	SONALI NAYAK MP	SUBHADUTTA ROUSTRAY	20037/2025
319	D-WP(C)/46083/2025 WP(C)/ /	UNATI MAJHI MP	SUBHADUTTA ROUSTRAY	20038/2025
320	D-WP(C)/46084/2025 WP(C)/ /	ALOK KUMAR ROUT MP	PRAFULLA KUMAR MOHAPATRA	20039/2025
321	D-WP(C)/46091/2025 WP(C)/ /	MURALIDHAR JENA MP	DEEPAK RANJAN SUNDARAY	20040/2025
322	D-WP(C)/46090/2025 WP(C)/ /	PRISILA TIRKEY MP	SUBHADUTTA ROUSTRAY	20041/2025
323	D-WP(C)/46049/2025 WP(C)/ /	M/S CHANDRA PRAKASH SINGH MP	ARUNA KUMAR NAYAK	20042/2025
324	D-WP(C)/46092/2025 WP(C)/ /	PRASANTA KUMAR DAS MP	SAMEER KUMAR DAS	20043/2025
325	D-WP(C)/46093/2025 WP(C)/ /	ANNAPURNA SWAIN MP	SUBHADUTTA ROUSTRAY	20044/2025
326	D-WP(C)/46096/2025 WP(C)/ /	SANTOSH KUMAR ROUT MP	PAMI RATH	20045/2025